

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING
NO.15/81 DATED 17.10.2017

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 15/81 dated 17.10.2017 of Norms Committee-II for the year 2017-18 was actually held under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K.K. Tewari, IA	DHI
2.	Shri S.K. Jain, DO	DIPP
3.	Shri S.K. Bhatnagar, Dy. IA	MOS
4.	Baljit Singh, DDG	DGFT
5.	Shri Vinod Kumar Kashyap, FTDO	DGFT

Minutes of the Meeting No.15/81 dated 17.10.2017 are confirmed by the Members.

Case No.: 6/16/81-ALC2/2012	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00313/AM13/	RLA File :03/94/040/00129/AM13/	Lic.No/Date:0310709777 20.09.2012	Defer Date:21.11.2017
Decision : NC noted that reply of the firm had been referred to DHI for comments. Representative DHI has requested to again provide the copy of the reply relating to information sought. NC decided to forward the same to DHI and defer the case. The case stands deferred to 21.11.2017.			

Case No.: 1/23/81-ALC2/2013	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00387/AM14/	RLA File :32/21/040/00032/AM14/	Lic.No/Date:3210063581 29.05.2013	Defer Date: 21.11.2017
Decision :NC observed that application for the above AA had been referred to MoD for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

Case No.: 16/20/81-ALC2/2016	Party Name:ICON POWER SOLUTIONS PVT LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00449/AM17/	RLA File :05/23/040/00227/AM14/	Lic.No/Date:0510363701 27.08.2013	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

Case No.: 73/24/81-ALC2/2013	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00461/AM14/	RLA File :05/24/040/00295/AM14/	Lic.No/Date:0510371064 14.11.2013	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to DIPP (Chemical Division) for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

Case No.: 6/24/81-ALC2/2013	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File	RLA File	Lic.No/Date:0410152322	Defer Date:

:01/81/050/00394/AM14/	:04/24/040/00192/AM14/	27.11.2013	21.11.2017
Decision : NC observed that application for the above AA had been referred to DOT for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.: 7/24/81-ALC2/2013	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00395/AM14/	RLA File :04/24/040/00193/AM14/	Lic.No/Date:0410152323 27.11.2013	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to DOT for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.: 84/24/81-ALC2/2013	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00472/AM14/	RLA File :07/24/040/00395/AM14/	Lic.No/Date:0710101901 04.02.2014	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MNRE for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.: 43/14/81-ALC2/2016	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00294/AM17/	RLA File :32/21/040/00182/AM14/	Lic.No/Date:3210072953 07.02.2014	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MoD for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.: 85/24/81-ALC2/2013	Party Name:TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00473/AM14/	RLA File :07/24/040/00413/AM14/	Lic.No/Date:0710102050 07.02.2014	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MNRE for comments. NC decided to await their comments and defer the case.			

The case stands deferred to 21.11.2017.

10	Case No.: 16/6/81-ALC2/2014	Party Name:LS CABLE INDIA PRIVATE LIMITED,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00170/AM15/	RLA File :05/23/040/00004/AM15/	Lic.No/Date:0510386026 08.05.2014	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to DOT for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

11	Case No.: 20/15/81-ALC2/2014	Party Name:SMART CARD IT SOLUTIONS LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00477/AM15/	RLA File :31/83/040/00160/AM15/	Lic.No/Date:3110064957 09.10.2014	Defer Date: 21.11.2017
	Decision : NC noted that comments offered by MeitY were referred back for re-consideration. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

12	Case No.: 55/18/81-ALC2/2014	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00674/AM15/	RLA File :11/24/040/00004/AM15/	Lic.No/Date:1110028126 19.01.2015	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to DOT for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

13	Case No.: 5/24/81-ALC2/2015	Party Name:PHOENIX INDUSTRIES PVT. LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00507/AM16/	RLA File :03/95/040/01051/AM15/	Lic.No/Date:0310795328 15.04.2015	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

14	Case No.: 32/14/81-ALC2/2016	Party Name:JAY BHAWANI METAL INDUSTRIES	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
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HQ File :01/81/050/00283/AM17/	RLA File :03/94/040/00377/AM16/	Lic.No/Date:0310798078 11.08.2015	Defer Date: 21.11.2017
Decision : NC observed that hard copy of the application not received from the RA, Mumbai. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.			

Case No.: 43/3/81-ALC2/2017	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00077/AM18/	RLA File :07/24/040/00191/AM16/	Lic.No/Date:0710108701 09.09.2015	Defer Date: 21.11.2017
15	Decision : NC observed that hard copy of the application not received from the RA, Bangalore. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.		

Case No.: 25/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00527/AM16/	RLA File :10/24/040/00081/AM16/	Lic.No/Date:1010059345 17.12.2015	Defer Date: 21.11.2017
16	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.		

Case No.: 28/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00530/AM16/	RLA File :10/24/040/00083/AM16/	Lic.No/Date:1010059344 17.12.2015	Defer Date: 21.11.2017
17	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.		

Case No.: 29/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00531/AM16/	RLA File :10/24/040/00082/AM16/	Lic.No/Date:1010059346 18.12.2015	Defer Date: 21.11.2017
18	Decision : NC observed that application for the above AA had been referred to MeitY for		

comments. NC decided to await their comments and defer the case.

The case stands deferred to 21.11.2017.

19	Case No.: 27/15/81-ALC2/2017	Party Name: TRANSFORMERS & RECTIFIERS (INDIA) LTD	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Case Added
	HQ File :01/81/050/00310/AM18/	RLA File :08/24/040/00216/AM16/	Lic.No/Date: 0810136801 29.12.2015	Defer Date:
	Decision : NC observed that application for the above AA had been referred to DHI for comments. NC decided to seek information regarding core/coil dimensions calculations linking export product rating as requested by representative DHI.			
	The case stands deferred to 21.11.2017.			

20	Case No.: 26/24/81-ALC2/2015	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00528/AM16/	RLA File :10/24/040/00089/AM16/	Lic.No/Date: 1010059352 30.12.2015	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 21.11.2017.			

21	Case No.: 27/24/81-ALC2/2015	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00529/AM16/	RLA File :10/24/040/00087/AM16/	Lic.No/Date: 1010059351 30.12.2015	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 21.11.2017.			

22	Case No.: 21/14/81-ALC2/2016	Party Name: FLASH FORGE PVT LTD	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00272/AM17/	RLA File :03/94/040/00856/AM16/	Lic.No/Date: 0310802152 01.02.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 21.11.2017.			

23	Case No.:28/2/81-ALC2/2016	Party Name:VEM TECHNOLOGIES PVT LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00028/AM17/	RLA File :09/71/040/00168/AM16/	Lic.No/Date:0910063235 10.02.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MOD for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

24	Case No.:10/2/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00010/AM17/	RLA File :10/24/040/00106/AM16/	Lic.No/Date:1010059409 16.02.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

25	Case No.:11/2/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00011/AM17/	RLA File :10/24/040/00107/AM16/	Lic.No/Date:1010059410 16.02.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

26	Case No.:13/17/81-ALC2/2016	Party Name:THERMOPADS PVT. LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00348/AM17/	RLA File :09/24/040/00697/AM16/	Lic.No/Date:0910063313 22.02.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

27	Case No.:3/2/81-ALC2/2016	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00003/AM17/	RLA File :05/23/040/00466/AM16/	Lic.No/Date:0510397779 01.03.2016	Defer Date: 21.11.2017

Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case.

The case stands deferred to 21.11.2017.

28	Case No.: 31/2/81-ALC2/2016	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00031/AM17/	RLA File :03/95/040/00740/AM16/	Lic.No/Date:0310802976 02.03.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

29	Case No.: 13/5/81-ALC2/2016	Party Name:AUTOMATION ENGINEERS A.B. PVT.LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00046/AM17/	RLA File :05/23/040/00529/AM16/	Lic.No/Date:0510397904 11.03.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

30	Case No.: 8/14/81-ALC2/2016	Party Name:APOLLO INTERNATIONAL LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00259/AM17/	RLA File :05/23/040/00528/AM16/	Lic.No/Date:0510397935 15.03.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

31	Case No.: 44/14/81-ALC2/2016	Party Name:MANASH KUMAR PAUL	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00295/AM17/	RLA File :02/24/040/00209/AM16/	Lic.No/Date:0210206561 21.03.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

32	Case No.:21/5/81-ALC2/2016	Party Name:SPIRAL EHL ENGINEERING PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00054/AM17/	RLA File :05/24/040/00587/AM16/	Lic.No/Date:0510398000 21.03.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

33	Case No.:22/5/81-ALC2/2016	Party Name:SPIRAL EHL ENGINEERING PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00055/AM17/	RLA File :05/24/040/00588/AM16/	Lic.No/Date:0510398001 21.03.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

34	Case No.:7/5/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00040/AM17/	RLA File :04/24/040/00273/AM16/	Lic.No/Date:0410161766 01.04.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

35	Case No.:44/3/81-ALC2/2017	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00078/AM18/	RLA File :07/24/040/00436/AM16/	Lic.No/Date:0710109622 04.04.2016	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/35 dated 17/10/2017 as under:				
1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure. 2. Quantity of export item may also be specified as 355395 Nos. in addition to its weight. 3. Words "of relevant grade & thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 268.932 MT as 1.256 Kg./Kg. content in the export products after taking 1/3rd recovery from scrap. 4. Net weight of import item at Sl. No. 2 may be specified as 20793 Kgs.				

5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

RA may take suitable consequential action accordingly.

36	Case No.: 46/14/81-ALC2/2016	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00297/AM17/	RLA File :56/24/040/00004/AM17/	Lic.No/Date:5610004891 29.04.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MoS for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

37	Case No.: 12/10/81-ALC2/2016	Party Name:SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00197/AM17/	RLA File :05/24/040/00045/AM17/	Lic.No/Date:0510398533 17.05.2016	Defer Date: 03.10.2017
	Decision : NC observed that application for the above AA had been referred to DIPP for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

38	Case No.: 2/6/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00142/AM18/	RLA File :10/24/040/00008/AM17/	Lic.No/Date:1010059489 24.05.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

39	Case No.: 17/14/81-ALC2/2016	Party Name:COSMO FERRITES LTD.,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00268/AM17/	RLA File :22/24/040/00020/AM17/	Lic.No/Date:2210015521 12.07.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

40	Case No.:75/14/81-ALC2/2016	Party Name:YASH METAL IMPEX PVT.LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00326/AM17/	RLA File :03/95/040/00288/AM17/	Lic.No/Date:0310806426 20.07.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

41	Case No.:20/14/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00271/AM17/	RLA File :10/24/040/00031/AM17/	Lic.No/Date:1010059568 28.07.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

42	Case No.:3/17/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00338/AM17/	RLA File :10/24/040/00032/AM17/	Lic.No/Date:1010059569 28.07.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

43	Case No.:10/14/81-ALC2/2016	Party Name:AUTO COMP INDIA PVT. LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00261/AM17/	RLA File :31/83/040/00046/AM17/	Lic.No/Date:3110066278 05.08.2016	Defer Date: 21.11.2017
Decision : NC observed that firm was requested to inform the earlier approved AA for the same export item. NC decided to await reply of the firm and defer the case. The case stands deferred to 21.11.2017.				

44	Case No.:49/14/81-ALC2/2016	Party Name:NSIL EXPORTS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00300/AM17/	RLA File :56/24/040/00025/AM17/	Lic.No/Date:5610004970 08.08.2016	Defer Date: 21.11.2017

Decision : NC observed that firm has sought 8 months extension for filing of the reply. NC had allowed three month extension.

The case stands deferred to 21.11.2017.

45	Case No.:50/14/81-ALC2/2016	Party Name: NSIL EXPORTS LIMITED	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00301/AM17/	RLA File :56/24/040/00024/AM17/	Lic.No/Date: 5610004969 08.08.2016	Defer Date: 21.11.2017
Decision : NC observed that firm has sought 3 months extension for filing of the reply. NC had allowed three month extension and decide the case in next NC meeting accordingly. The case stands deferred to 21.11.2017.				

46	Case No.:2/11/81-ALC2/2016	Party Name: SHARDA MOTOR INDS LTD	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00217/AM17/	RLA File :05/24/040/00210/AM17/	Lic.No/Date: 0510399432 11.08.2016	Defer Date: 21.11.2017
Decision : NC observed that hard copy of the application not received from the CLA, Delhi. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.				

47	Case No.:5/20/81-ALC2/2016	Party Name: AMOD STAMPINGS P LTD	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00438/AM17/	RLA File :34/24/040/00107/AM17/	Lic.No/Date: 3410042436 12.08.2016	Defer Date: 21.11.2017
Decision : NC observed that reply of the firm had been referred to DHI for comments. Representative DHI has requested to again provide the copy of the reply relating to information sought. NC decided to forward the same to DHI and defer the case. The case stands deferred to 21.11.2017.				

48	Case No.:8/17/81-ALC2/2016	Party Name: PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00343/AM17/	RLA File :07/24/040/00127/AM17/	Lic.No/Date: 0710110309 23.08.2016	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/48 dated 17/10/2017 as under:				

1. Word "Relevant " may be prefixed with the description of import item and its quantity may be allowed as 525 Kgs. as 1.05 Kgs./Kg. content in export item.

RA may take suitable consequential action accordingly.

Case No.:66/14/81-ALC2/2016	Party Name:SHREE GANESH METALS	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00317/AM17/	RLA File :33/24/040/00003/AM17/	Lic.No/Date:3310030342 02.09.2016	Defer Date: 21.11.2017
49 Decision : NC observed that hard copy of the application not received from the RA. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case.			
The case stands deferred to 21.11.2017.			

Case No.:1/17/81-ALC2/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00336/AM17/	RLA File :05/24/040/00291/AM17/	Lic.No/Date:0510399684 12.09.2016	Defer Date: 21.11.2017
50 Decision : NC observed that application for the above AA had been referred to DIPP (Chemical Division) for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.:2/17/81-ALC2/2016	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00337/AM17/	RLA File :11/24/040/00002/AM17/	Lic.No/Date:1110028230 22.09.2016	Defer Date: 21.11.2017
51 Decision : NC observed that application for the above AA had been referred to DHI for comments. Representative DHI has requested to again provide the copy of the reply relating to information sought. NC decided to forward the same to DHI and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.:2/23/81-ALC2/2016	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00549/AM17/	RLA File :34/24/040/00196/AM17/	Lic.No/Date:3410042580 06.10.2016	Defer Date: 21.11.2017
52 Decision : NC observed that application for the above AA had been referred to MOS for comments. NC decided to await their comments and defer the case.			

The case stands deferred to 21.11.2017.

53	Case No.: 9/20/81-ALC2/2016	Party Name: BILCARE LIMITED	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00442/AM17/	RLA File :31/83/040/00099/AM17/	Lic.No/Date: 3110066383 25.10.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to DIPP (Chemical Division) for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

54	Case No.: 14/20/81-ALC2/2016	Party Name: GRAVITA INDIA LTD	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00447/AM17/	RLA File :13/24/040/00030/AM17/	Lic.No/Date: 1310048426 26.10.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

55	Case No.: 26/20/81-ALC2/2016	Party Name: MAAN ALUMINIUM LIMITED	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00459/AM17/	RLA File :05/24/040/00298/AM17/	Lic.No/Date: 0510400323 28.10.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

56	Case No.: 39/20/81-ALC2/2016	Party Name: SUNCITY SHEETS PVT. LTD.	Meet No/Date: 15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00472/AM17/	RLA File :13/24/040/00031/AM17/	Lic.No/Date: 1310048447 09.11.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MOS for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

57	Case No.: 16/23/81-ALC2/2016	Party Name: MEHTA TUBES	Meet No/Date: 15/81-	Status:
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	LIMITED	ALC2/2017 17.10.2017	Deferred
HQ File :01/81/050/00563/AM17/	RLA File :03/95/040/00404/AM17/	Lic.No/Date:0310809263 23.11.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

58	Case No.: 38/20/81-ALC2/2016	Party Name:SHARDA MOTOR INDS LTD	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00471/AM17/	RLA File :05/24/040/00398/AM17/	Lic.No/Date:0510400473 25.11.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

59	Case No.: 29/20/81-ALC2/2016	Party Name:MAURIA UDYOG LTD	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00462/AM17/	RLA File :05/24/040/00365/AM17/	Lic.No/Date:0510400508 28.11.2016	Defer Date: 21.11.2017
Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case.				
The case stands deferred to 21.11.2017.				

60	Case No.: 41/20/81-ALC2/2016	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00474/AM17/	RLA File :05/24/040/00426/AM17/	Lic.No/Date:0510400559 30.11.2016	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

61	Case No.: 13/20/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00446/AM17/	RLA File :10/24/040/00081/AM17/	Lic.No/Date:1010059661 06.12.2016	Defer Date: 21.11.2017

Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case.

The case stands deferred to 21.11.2017.

62	Case No.:14/23/81-ALC2/2016	Party Name:GRAVITA INDIA LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00561/AM17/	RLA File :13/24/040/00041/AM17/	Lic.No/Date:1310048507 30.12.2016	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 21.11.2017.			

63	Case No.:26/23/81-ALC2/2016	Party Name:VEDANTA LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00573/AM17/	RLA File :05/24/040/00503/AM17/	Lic.No/Date:0510401264 12.01.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to M/o Mines for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 21.11.2017.			

64	Case No.:14/15/81-ALC2/2017	Party Name:ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00297/AM18/	RLA File :07/24/040/00259/AM17/	Lic.No/Date:0710111004 19.01.2017	
	Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/64 dated 17/10/2017 as under:			
	- Words "Minimum Lead content 98 %" may be suffixed with the description of export items at Sl. No. 1 & 3. - Quantity of import item may be allowed as 4798.9 MT inclusive of 6 % wastage.			
	RA may take suitable consequential action accordingly.			

65	Case No.:8/23/81-ALC2/2016	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00555/AM17/	RLA File :34/24/040/00294/AM17/	Lic.No/Date:3410042873 20.01.2017	Defer Date: 21.11.2017
	Decision : NC observed that hard copy of the application not received from the RA, Mumbai.			

NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case.

The case stands deferred to 21.11.2017.

Case No.:44/9/81-ALC2/2017	Party Name:MEW ELECTRICALS LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00215/AM18/	RLA File :34/24/040/00298/AM17/	Lic.No/Date:3410042871 20.01.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/66 dated 17/10/2017 as under: 1. Export item to contain 99980 Kgs. of Copper. 2. Quantity of import item may be allowed as applied for i.e.104979 Kgs. as 1.05 Kgs./Kg. content in the export item, taking clue from SION C-1890. RA may take suitable consequential action accordingly.			

Case No.:32/3/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00066/AM18/	RLA File :03/95/040/00892/AM17/	Lic.No/Date:0310811420 23.02.2017	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

Case No.:35/3/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00069/AM18/	RLA File :03/95/040/00893/AM17/	Lic.No/Date:0310811421 23.02.2017	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

Case No.:24/3/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00058/AM18/	RLA File :03/95/040/00918/AM17/	Lic.No/Date:0310811575 02.03.2017	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MoS for			

comments. NC decided to await their comments and defer the case.

The case stands deferred to 21.11.2017.

70	Case No.:4/3/81-ALC2/2017	Party Name:SWASTIK INDUSTRIES	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00038/AM18/	RLA File :05/24/040/00620/AM17/	Lic.No/Date:0510401905 09.03.2017	Defer Date: 21.11.2017
	Decision : NC observed that hard copy of the application not received from the RA, Mumbai. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.			

71	Case No.:37/3/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00071/AM18/	RLA File :03/95/040/00450/AM17/	Lic.No/Date:0310811810 14.03.2017	Defer Date: 21.11.2017
	Decision : NC observed that DIPP deficiency letter dated 11.10.2017 sent to firm. NC decided to send a reminder to firm and defer the case. The case stands deferred to 21.11.2017.			

72	Case No.:2/3/81-ALC2/2017	Party Name:JINDAL QUALITY TUBULAR LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00036/AM18/	RLA File :05/23/040/00594/AM17/	Lic.No/Date:0510401960 15.03.2017	Defer Date: 21.11.2017
	Decision : NC observed that hard copy of the application not received from the CLA, Delhi. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.			

73	Case No.:16/9/81-ALC2/2017	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00187/AM18/	RLA File :56/24/040/00051/AM17/	Lic.No/Date:5610005104 23.03.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MoS for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

Case No.:31/9/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00202/AM18/	RLA File :03/95/040/00988/AM17/	Lic.No/Date:0310812281 30.03.2017	Defer Date: 21.11.2017
Decision : NC decided to ask the firm to submit the information as per DIPP UO No. 12/72/2017-TSW/74 dated 17/10/2017 as under:			
74 1. Size of conductors in cables alongwith quantities of cables in Meters, conductor size wise. 2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet. 3. Net weight per KM of each Cable 4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product. 5. Total requirement of each raw material, export product wise, in a tabular form			
The case stands deferred to 21.11.2017.			

Case No.:13/12/81-ALC2/2017	Party Name:RAJHANS METALS PVT. LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00268/AM18/	RLA File :24/24/040/00036/AM17/	Lic.No/Date:2410042167 31.03.2017	Defer Date: 21.11.2017
75 Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.:15/15/81-ALC2/2017	Party Name:ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00298/AM18/	RLA File :07/24/040/00390/AM17/	Lic.No/Date:0710111404 12.04.2017	
76 Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/76 dated 17/10/2017 as under:			
1. Words "Minimum Lead content 98 %" may be suffixed with the description of export items at Sl. No. 2 & 3. 2. Words "Lead content 52 to 55 %" may be suffixed with the description of import item. 3. Quantity of import item may be allowed as 2889 MT inclusive of 6 % wastage.			
RA may take suitable consequential action accordingly.			

77	Case No.:1/6/81-ALC2/2017	Party Name:FIN LABS AUDIO PVT. LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00141/AM18/	RLA File :22/24/040/00117/AM17/	Lic.No/Date:2210015687 17.04.2017	Defer Date: 21.11.2017
Decision : NC observed MeitY deficiency letter sent to firm seeking certain information. NC decided to send a reminder to firm and defer the case. The case stands deferred to 21.11.2017.				

78	Case No.:11/9/81-ALC2/2017	Party Name:INDIAN STEEL CORPORATION LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00182/AM18/	RLA File :03/94/040/00029/AM18/	Lic.No/Date:0310812779 25.04.2017	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.				

79	Case No.:17/9/81-ALC2/2017	Party Name:NITSON AND AMITSU BUILDING SYSTEMS PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00188/AM18/	RLA File :05/24/040/00053/AM18/	Lic.No/Date:0510402502 09.05.2017	Defer Date: 21.11.2017
Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case. The case stands deferred to 21.11.2017.				

80	Case No.:19/9/81-ALC2/2017	Party Name:RAHEE TRACK TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00190/AM18/	RLA File :02/24/040/00020/AM18/	Lic.No/Date:0210207596 15.05.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/80 dated 17/10/2017 as under: 1. Import items at Sl. No. 1, 2 & 3 may be allowed as 1.02 Kgs./Kg. content in export items. 2. Import items at Sl. No. 4, 5 & 6 may be allowed on net basis with accountability clause. RA may take suitable consequential action accordingly.				

81	Case No.:30/9/81-ALC2/2017	Party Name:UTTAM STEEL	Meet No/Date:15/81-	Status:
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	ALLOYS P.LTD.	ALC2/2017 17.10.2017	Deferred
HQ File :01/81/050/00201/AM18/	RLA File :05/24/040/00067/AM18/	Lic.No/Date:0510402570 16.05.2017	Defer Date: 21.11.2017
Decision : NC observed that hard copy of the application not received from the RA, Mumbai. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.			

Case No.: 46/9/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00217/AM18/	RLA File :03/95/040/00089/AM18/	Lic.No/Date:0310813355 17.05.2017	Defer Date: 21.11.2017
Decision : NC decided to ask the firm to submit the information as per DIPP UO No. 12/72/2017-TSW/82 dated 17/10/2017 as under:			
82 1. Use of import items at Sl. No. 6 to 13 in ZHFR insulated & Sheathed cables (export item No. 2) and basis for their quantities. 2. Size of conductors in cables alongwith quantities of cables in Meters, conductor size wise. 3. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet. 4. Net weight per KM of each Cable 5. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product. 6. Total requirement of each raw material, export product wise, in a tabular form.			
The case stands deferred to 21.11.2017.			

Case No.: 28/9/81-ALC2/2017	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00199/AM18/	RLA File :05/24/040/00073/AM18/	Lic.No/Date:0510402645 19.05.2017	Defer Date: 21.11.2017
83 Decision : NC observed that hard copy of the application not received from the CLA, Delhi. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case. The case stands deferred to 21.11.2017.			

84	Case No.: 12/9/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
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HQ File :01/81/050/00183/AM18/	RLA File :05/23/040/00055/AM18/	Lic.No/Date:0510402671 23.05.2017	Defer Date: 21.11.2017
Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.: 27/9/81-ALC2/2017	Party Name:MAGPPIE INTERNATIONAL LTD ,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00198/AM18/	RLA File :05/24/040/00088/AM18/	Lic.No/Date:0510402678 23.05.2017	Defer Date: 21.11.2017
85	Decision : NC observed that hard copy of the application not received from the CLA, Delhi. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case.		
	The case stands deferred to 21.11.2017.		

Case No.:29/9/81-ALC2/2017	Party Name:S. S. IMPEX	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00200/AM18/	RLA File :05/24/040/00093/AM18/	Lic.No/Date:0510402690 24.05.2017	Defer Date: 21.11.2017
86	Decision : NC observed that hard copy of the application not received from the CLA, Delhi. NC decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case.		
The case stands deferred to 21.11.2017.			

	Case No.:2/12/81-ALC2/2017	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
87	HQ File :01/81/050/00257/AM18/	RLA File :07/24/040/00041/AM18/	Lic.No/Date:0710111669 26.05.2017	Defer Date: 21.11.2017
	Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case.			
	The case stands deferred to 21.11.2017.			

Case No.: 3/6/81-ALC2/2017	Party Name:ABB INDIA LIMITED.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00143/AM18/	RLA File :07/24/040/00070/AM18/	Lic.No/Date:0710111690 30.05.2017	Defer Date: 21.11.2017
88	NC observed that hard copy of the application not received from the RA, Bangalore. NC		

decided to ask the RA concerned to provide three set of application alongwith relevant documents for consideration of the case.

The case stands deferred to 21.11.2017.

Case No.:20/9/81-ALC2/2017	Party Name:RAHEE TRACK TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00191/AM18/	RLA File :02/24/040/00040/AM18/	Lic.No/Date:0210207640 30.05.2017	
89			
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/89 dated 17/10/2017 as under:			
1. Import items at Sl. No. 1, 2 & 3 may be allowed as 1.02 Kgs./Kg. content in export items.			
RA may take suitable consequential action accordingly.			

Case No.:15/9/81-ALC2/2017	Party Name:MAURIA UDYOG LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00186/AM18/	RLA File :05/24/040/00090/AM18/	Lic.No/Date:0510402986 31.05.2017	Defer Date: 21.11.2017
90			
Decision : NC observed that application for the above AA was referred to DIPP. The case pertains to MOS. Accordingly, NC decided to forward the application to MOS comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.:21/9/81-ALC2/2017	Party Name:RAJ ENTERPRISES	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00192/AM18/	RLA File :05/24/040/00104/AM18/	Lic.No/Date:0510402988 31.05.2017	Defer Date: 21.11.2017
91			
Decision : NC observed that application for the above AA had been referred to DIPP for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.			

Case No.:8/9/81-ALC2/2017	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00179/AM18/	RLA File :34/24/040/00057/AM18/	Lic.No/Date:3410043266 02.06.2017	Defer Date: 21.11.2017
92			
Decision : NC observed that application for the above AA had been referred to MOS for			

comments. NC decided to await their comments and defer the case.

The case stands deferred to 21.11.2017

93	Case No.: 25/15/81-ALC2/2017	Party Name:SHRI PARSHAVNATH IMPEX (INDIA)	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00308/AM18/	RLA File :05/24/040/00103/AM18/	Lic.No/Date:0510403027 05.06.2017	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA is being referred to DIPP for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017				

94	Case No.: 7/9/81-ALC2/2017	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00178/AM18/	RLA File :11/24/040/00003/AM18/	Lic.No/Date:1110028288 06.06.2017	Defer Date: 21.11.2017
Decision : NC observed that DHI deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case.				
The case stands deferred to 21.11.2017.				

95	Case No.: 22/15/81-ALC2/2017	Party Name:PADIA EXPORTS PVT. LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00305/AM18/	RLA File :05/24/040/00115/AM18/	Lic.No/Date:0510403052 06.06.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/95 dated 17/10/2017 as under:				
1. Export item to contain 300 MT of Non-Magnetic Stainless Steel Grade 201. 2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 330 MT as 1.10 Kgs./Kg. content in the export products.				
RA may take suitable consequential action accordingly.				

96	Case No.: 47/9/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00218/AM18/	RLA File :03/95/040/00197/AM18/	Lic.No/Date:0310813868 08.06.2017	Defer Date: 21.11.2017
Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC				

decided to send a reminder to firm and defer the case.

The case stands deferred to 21.11.2017.

97	Case No.:22/9/81-ALC2/2017	Party Name:VEDANTA LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00193/AM18/	RLA File :05/24/040/00117/AM18/	Lic.No/Date:0510403068 08.06.2017	Defer Date: 21.11.2017
Decision : NC observed that application for the above AA had been referred to M/o Mines for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 21.11.2017.				

98	Case No.:5/9/81-ALC2/2017	Party Name:BBM ACOUSTIC INDIA PVT.LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00176/AM18/	RLA File :31/83/040/00028/AM18/	Lic.No/Date:3110066779 09.06.2017	Defer Date: 21.11.2017
Decision : NC observed that DIPP deficiency letter dated 21.08.2017 sent to firm followed with reminder dated 11.10.2017. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 21.11.2017.				

99	Case No.:33/9/81-ALC2/2017	Party Name:EVERSENDI CONSTRUCTION PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00204/AM18/	RLA File :04/24/040/00054/AM18/	Lic.No/Date:0410163236 15.06.2017	Defer Date: 21.11.2017
Decision NC observed that DIPP deficiency letter dated 21.08.2017 sent to firm followed with reminder dated 11.10.2017. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 21.11.2017.				

100	Case No.:34/9/81-ALC2/2017	Party Name:EVERSENDI CONSTRUCTION PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00205/AM18/	RLA File :04/24/040/00053/AM18/	Lic.No/Date:0410163235 15.06.2017	Defer Date: 21.11.2017
Decision : NC observed that DIPP deficiency letter dated 21.08.2017 sent to firm followed with reminder dated 11.10.2017. NC decided to await reply of the firm and defer the case.				
The case stands deferred to 21.11.2017.				

101	Case No.:10/12/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00265/AM18/	RLA File :05/23/040/00094/AM18/	Lic.No/Date:0510403164 19.06.2017	Defer Date: 21.11.2017
	Decision : NC observed that DIPP deficiency letter dated 18.09.2017 sent to firm. NC decided to send a reminder to firm and defer the case. The case stands deferred to 21.11.2017.			

102	Case No.:50/9/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00221/AM18/	RLA File :03/95/040/00017/AM18/	Lic.No/Date:0310814163 21.06.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

103	Case No.:54/9/81-ALC2/2017	Party Name:VISHAL STEELS	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00225/AM18/	RLA File :03/95/040/00241/AM18/	Lic.No/Date:0310814181 21.06.2017	Defer Date: 21.11.2017
	Decision : NC observed that DIPP deficiency letter dated 21.08.2017 sent to firm followed with reminder dated 11.10.2017. NC decided to await reply of the firm and defer the case. The case stands deferred to 21.11.2017.			

104	Case No.:5/12/81-ALC2/2017	Party Name:FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00260/AM18/	RLA File :31/83/040/00011/AM18/	Lic.No/Date:3110066798 23.06.2017	
	Decision : NC decided to ratify the norms for the above AA as per DHI recommendation under GN4 with accountability clause. RA concerned may take suitable consequential action accordingly.			

105	Case No.:6/12/81-ALC2/2017	Party Name:FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00261/AM18/	RLA File :31/83/040/00029/AM18/	Lic.No/Date:3110066799 23.06.2017	Defer Date: 21.11.2017

Decision : NC decided to **ratify** the norms for the above AA as per DHI recommendation under GN4 with accountability clause.

RA concerned may take suitable consequential action accordingly.

106	Case No.:6/15/81-ALC2/2017	Party Name:VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00289/AM18/	RLA File :04/24/040/00064/AM18/	Lic.No/Date:0410163275 27.06.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

107	Case No.:7/15/81-ALC2/2017	Party Name:VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00290/AM18/	RLA File :04/24/040/00062/AM18/	Lic.No/Date:0410163278 27.06.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to MeitY for comments. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

108	Case No.:26/15/81-ALC2/2017	Party Name:TDT COPPER LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00309/AM18/	RLA File :05/24/040/00126/AM18/	Lic.No/Date:0510403230 27.06.2017	
	Decision : NC decided to ratify the norms for the above AA on repeat basis as per DIPP comments vide UO No. 12/72/2017-TSW/108 dated 17/10/2017 as under: 1. Taking clue from SIONs C-206 & C-1323, quantity of import item may be allowed as 1010000 Kgs. as 1.01 Kgs./Kg. content in the export product. RA may take suitable consequential action accordingly.			

109	Case No.:19/15/81-ALC2/2017	Party Name:LLOYDS LINE PIPES LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00302/AM18/	RLA File :05/23/040/00126/AM18/	Lic.No/Date:0510403255 29.06.2017	
	Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/109 dated 17/10/2017 as under:			

1. Words "of relevant thickness and grade" may be suffixed with the description of import items at Sl. No. 1 to 4.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 7812 MT, for export item No. 1, taking clue from SIONs C-1983/C-1984.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 3906 MT, for export item No. 2, taking clue from SIONs C-1983/C-1984.
4. Quantities of import items at Sl. No. 3 & 4 may be allowed as applied for i.e. 5250 MT each as 1.05 Kgs./kg. content in export items at. No. 3 & 4 respectively taking clue from SION C-2004.

RA may take suitable consequential action accordingly.

Case No.:21/15/81-ALC2/2017	Party Name:MAGPPIE INTERNATIONAL LTD ,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00304/AM18/	RLA File :05/24/040/00143/AM18/	Lic.No/Date:0510403277 29.06.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/110 dated 17/10/2017 as under:			
110	1. Words “other than rectangular/square shape or having straight edges & containing 154000 Kgs. of Magnetic Stainless Steel (400 Series) ” may be suffixed with the description of export product. 2. Words “of relevant grade & thickness” may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 200200 Kgs. as 1.30 Kgs./Kg. content in the export products as per SION C-832.		
RA may take suitable consequential action accordingly.			

111	Case No.:11/15/81-ALC2/2017	Party Name:APL APOLLO TUBES LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status:Case Added
	HQ File :01/81/050/00294/AM18/	RLA File :05/23/040/00129/AM18/	Lic.No/Date:0510403320 04.07.2017	Defer Date:
	Decision : NC observed that application for the above AA is being referred to DIPP for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 21.11.2017.			

Case No.:1/12/81-ALC2/2017	Party Name:GRAVITA INDIA LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status:Deferred
HQ File :01/81/050/00256/AM18/	RLA File :13/24/040/00019/AM18/	Lic.No/Date:1310048672 04.07.2017	Defer Date: 21.11.2017
112	Decision : NC observed that application for the above AA had been referred to MSME for		

comments. NC decided to await their comments and defer the case.

The case stands deferred to 21.11.2017.

113	Case No.: 24/15/81-ALC2/2017	Party Name:SHRI PARSHAVNATH IMPEX (INDIA)	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00307/AM18/	RLA File :05/24/040/00171/AM18/	Lic.No/Date:0510403401 14.07.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA is being referred to DIPP for comments. The case stands deferred to 21.11.2017.			

114	Case No.: 13/15/81-ALC2/2017	Party Name:DYNAMIC FLOW PRODUCTS PVT.LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00296/AM18/	RLA File :03/94/040/00321/AM18/	Lic.No/Date:0310814660 18.07.2017	Defer Date: 21.11.2017
	Decision : NC decided to ask the firm to furnish information on point 3, 5 and 11 of the Standard Deficiency Format as advised by the representative DIPP present in the meeting. The case stands deferred to 21.11.2017.			

115	Case No.: 18/15/81-ALC2/2017	Party Name:LEGENDS THE MERCHANT GROUP	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00301/AM18/	RLA File :05/23/040/00139/AM18/	Lic.No/Date:0510403453 20.07.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA is being referred to DIPP for comments. The case stands deferred to 21.11.2017.			

116	Case No.: 12/15/81-ALC2/2017	Party Name:CONNECTRIX INDIA PVT. LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00295/AM18/	RLA File :03/94/040/00357/AM18/	Lic.No/Date:0310814797 24.07.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA is being referred to DIPP for comments. The case stands deferred to 21.11.2017.			

117	Case No.:5/15/81-ALC2/2017	Party Name:JAYACHANDRAN INDUSTRIES PVT LTD,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00288/AM18/	RLA File :32/24/040/00015/AM18/	Lic.No/Date:3210078222 24.07.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA is being referred to DIPP for comments. The case stands deferred to 21.11.2017.			

118	Case No.:20/15/81-ALC2/2017	Party Name:MAGPPIE INTERNATIONAL LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00303/AM18/	RLA File :05/24/040/00184/AM18/	Lic.No/Date:0510403497 25.07.2017	
	Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/118 dated 17/10/2017 as under: 1. Words “of relevant grade & thickness” may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 300300 Kgs. as 1.10 Kgs./Kg. content in the export products. . RA may take suitable consequential action accordingly.			

119	Case No.:9/12/81-ALC2/2017	Party Name:APOLLO METALEX PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00264/AM18/	RLA File :05/23/040/00155/AM18/	Lic.No/Date:0510403526 27.07.2017	Defer Date: 21.11.2017
	Decision : NC observed that comments of DIPP for import item S. No. 1 to 4 were received, however, comments of MOS for import item 5 are not received as yet. NC decided to await their comments and defer the case. The case stands deferred to 21.11.2017.			

120	Case No.:8/15/81-ALC2/2017	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00291/AM18/	RLA File :03/94/040/00392/AM18/	Lic.No/Date:0310815131 11.08.2017	
	Decision : NC decided ask the firm to submit information as per DIPP UO No. 12/72/2017-TSW/120 dated 17/10/2017 as under: 1. Information in respect of Sl. No. 3, 4, 5, 11 & 11A of Standard Deficiency Format, for Sharp Edge Coils with Galvanised steel Wire (Export item) having width 14 mm & 35 mm.			

The case stands deferred to 21.11.2017.

Case No.:9/15/81-ALC2/2017	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
HQ File :01/81/050/00292/AM18/	RLA File :03/94/040/00373/AM18/	Lic.No/Date:0310815358 23.08.2017	Defer Date: 21.11.2017
Decision : NC decided to ask the firm to submit the information as per DIPP UO No. 12/72/2017-TSW/121 dated 17/10/2017 as under:			
121	1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. 2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials) 3. Material balancing viz. net content of each imported and indigenous input, export product wise. 4. Total requirement of each raw material, export product wise, in a tabular form		
The case stands deferred to 21.11.2017.			

Case No.:17/15/81-ALC2/2017	Party Name:JAIN METAL ROLLING MILLS,	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00300/AM18/	RLA File :04/24/040/00089/AM18/	Lic.No/Date:0410163492 31.08.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP UO No. 12/72/2017-TSW/122 dated 17/10/2017 as under:			
122 1. Words” Lead Content (90% to 99%)” given in the description of export item may be modified as “Minimum Lead Content 98%)” 2. Quantity of import item may be allowed as applied for i.e. 4350 MT taking clue from SION C-1153.			
RA may take suitable consequential action accordingly.			

123	Case No.:16/15/81-ALC2/2017	Party Name:FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00299/AM18/	RLA File :31/83/040/00073/AM18/	Lic.No/Date:3110066862 08.09.2017	Defer Date: 21.11.2017
	Decision : NC observed that application for the above AA had been referred to DHI for comments. NC decided to await their comments and defer the case.			
The case stands deferred to 21.11.2017.				

124	Case No.: 23/15/81-ALC2/2017	Party Name:RATNAMANI METALS AND TUBES LTD	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00306/AM18/	RLA File :08/24/040/00166/AM18/	Lic.No/Date:0810140933 14.09.2017	Defer Date: 21.11.2017
	Decision : NC decided to ask the firm to submit the information as per DIPP UO No. 12/72/2017-TSW/124 dated 17/10/2017 as under: 1. Thickness of 3LPE coating in export items at Sl. No. 1, 2 & 3. 2. Quantities of 3LPE coated ERW Pipes (Export item No. 3) in meters , separately for different OD pipes 3. Information in respect of Sl. No. 4 & 5 of Standard Deficiency Format, export product wise. 4. Net weight of export items at Sl. No. 1 , 2 & 3 after taking into account the weight of 3 LPE coating. 5. Detailed calculations for the quantities of coating materials, at Sl. No. 2, 3 & 4, 10, 11 & 12 and 16, 17 & 18 supported by coating thicknesses and coating areas in the export products and wastages claimed at each stage of manufacture. The case stands deferred to 21.11.2017.			

125	Case No.: 10/15/81-ALC2/2017	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Status: Deferred
	HQ File :01/81/050/00293/AM18/	RLA File :03/94/040/00427/AM18/	Lic.No/Date:0310815906 22.09.2017	Defer Date: 21.11.2017
	Decision : NC decided to ask the firm to submit the information as per DIPP UO No. 12/72/2017-TSW/125 dated 17/10/2017 as under: 1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. 2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials) 3. Material balancing viz. net content of each imported and indigenous input, export product wise. 4. Total requirement of each raw material, export product wise, in a tabular form The case stands deferred to 21.11.2017.			

126	Case No.: 1/15/81-ALC2/2017	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
	HQ File :01/81/050/00284/AM18/	RLA File :03/94/040/00528/AM18/	Lic.No/Date:0310816010 27.09.2017	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/126 dated 17/10/2017 as under:

Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated 16/05/2017:

1. Words " BTC/EUE/LTC/STC" may be prefixed with the description of export product .
2. Word "Relevant grade and size " may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

RA may take suitable consequential action accordingly.

Case No.:2/15/81-ALC2/2017	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00285/AM18/	RLA File :03/94/040/00526/AM18/	Lic.No/Date:0310816008 27.09.2017	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/127 dated 17/10/2017 as under:

127 Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated 16/05/2017:

1. Words " BTC/EUE/LTC/STC" may be prefixed with the description of export product .
2. Word "Relevant grade and size " may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

RA may take suitable consequential action accordingly.

Case No.:3/15/81-ALC2/2017	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:15/81-ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00286/AM18/	RLA File :03/94/040/00525/AM18/	Lic.No/Date:0310816007 27.09.2017	

128 **Decision :** NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/128 dated 17/10/2017 as under:

Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated

16/05/2017:

1. Words “ BTC/EUE/LTC/STC” may be prefixed with the description of export product .
2. Word “Relevant grade and size ” may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

RA may take suitable consequential action accordingly.

Case No.: 4/15/81-ALC2/2017	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:15/81- ALC2/2017 17.10.2017	Approved
HQ File :01/81/050/00287/AM18/	RLA File :03/94/040/00524/AM18/	Lic.No/Date:0310816005 27.09.2017	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/129 dated 17/10/2017 as under:

129 Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated 16/05/2017:

1. Words “ BTC/EUE/LTC/STC” may be prefixed with the description of export product .
2. Word “Relevant grade and size ” may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

RA may take suitable consequential action accordingly.

OFFLINE AGENDA OF MEETING NO. 15/81 DATED 17.10.2017

130

Case No. AR-140	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 15/81	HQ File: 01/81/50/416/AM14/DES-II
Dated:- 17.10.2017	RLA File: 03/95/040/000615/AM14
Subject:-	Ratification of norms in respect of AA No. 0310756580 dated 01.11.2013.
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

131

Case No. AR-141	M/S. MET TRADE (INDIA) LIMITED
Meeting No. 15/81	HQ File: 01/81/050/00219/AM13/DES.II

Dated:- 17.10.2017	RLA File: 05/24/040/00168/AM13/
Subject:-	Modification/amendment of fixed norms in respect of AA No. 0510331816 dated 09.08.2012.
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

132

Case No. AR-142	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 15/81	HQ File: 01/81/050/00073/AM14/DES.II
Dated:- 17.10.2017	RLA File: 03/95/040/01054/AM13/
Subject:-	Ratification of norms in respect of AA No. 0310729610 dated 26.03.2013.
Decision : NC observed that application for the above AA had been referred to MSME for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

133

Case No. AR-143	M/S. LM WIND POWER BLADES (INDIA) PVT. LIMITED
Meeting No. 15/81	HQ File: 01/81/050/00080/AM16/
Dated:- 17.10.2017	RLA File: 07/24/040/00435/AM15/
Subject:-	Fixation of norms in respect of AA No. 0710107924 dated 25.03.2015.
Decision : NC observed that application for the above AA had been referred to C&PC.for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

134

Case No. AR-144	M/S. LM WIND POWER BLADES (INDIA) PVT. LIMITED
Meeting No. 15/81	HQ File: 01/81/050/00092/AM16/
Dated:- 17.10.2017	RLA File: 07/24/040/00441/AM15/
Subject:-	Fixation of norms in respect of AA No. 0710107923 dated 25.03.2015.
Decision : NC observed that application for the above AA had been referred to C&PC.for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

135

Case No. AR-148	M/S. BILCARE LIMITED
Meeting No. 15/81	HQ File :01/81/050/00619/AM15/DES-II/
Dated:- 17.10.2017	RLA File :31/83/040/00228/AM15/
Subject:	Ratification of norms in respect of advance authorization No. 3110065219 dated 20.01.2015.
Decision : NC observed that application for the above AA had been referred to C&PC.for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

136

Case No. AR-149	M/S. MOLEX (INDIA) PRIVATE LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00260/AM09/DES-II/
Dated:- 17.10.2017	RLA File No: 07/24/040/00171/AM09/
Subject:	Modification of fixed norms in respect of advance authorization no. 0710058415 dated 09.07.2008.
Decision: NC observed that reply of the firm for the above AA has been referred to MeitY for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

137

Case No. AR-151	M/S. ANJANI TECHNOPLAST LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00175/AM10/
Dated:- 17.10.2017	RLA File No: 05/23/040/00036/AM10/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0510249179 dated 11.09.2009.
Decision: NC observed that reply of the firm for the above AA has been referred to DIPP (Chemical Division) for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

138

Case No. AR-154	M/S. JAINSON CABLES INDIA PRIVATE LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00442/AM15/DES.II/
Dated:- 17.10.2017	RLA File No: 08/24/040/00002/AM15/
Subject:-	Ratification of norms in respect of advance authorization no. 0810133370 dated 17.09.2014.
Decision: NC decided to ratify the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/154-A/R dated 17/10/2017 as under:	
1. Size of conductors in cables alongwith quantities of cables in Meters and their net weights may be specified as per enclosed Annexure. 2. Voltage rating of cables may be specified as 1100 V. 3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/Continuous cast Copper Rod may be allowed as applied for i.e. 126.49 MT taking clue from Engineering Tables- 4 & 5. 4. Quantity of import item at Sl. No. 2 i.e. Rubber Compound may be allowed as 1.025 Kgs./Kg. content in the export items as claimed by the firm.	
RA may take suitable consequential action accordingly.	

139

Case No. AR-155	M/S. JAINSON CABLES INDIA PRIVATE LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00215/AM16/DES.II/
Dated:- 17.10.2017	RLA File No: 08/24/040/00095/AM16/
Subject:-	Ratification of norms in respect of advance authorization no. 0810135610 dated 03.07.2015.
Decision: NC decided to ratify the norms for the above AA as per DIPP comments vide UO No.	

12/72/2017-TSW/155-A/R dated 17/10/2017 as under:

1. Size of conductors in cables alongwith quantities of cables in Meters and their net weights may be specified as per enclosed Annexure.
2. Voltage rating of cables may be specified as 1100 V.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/Continuous cast Copper Rod may be allowed as applied for i.e. 125 MT taking clue from Engineering Tables- 4 & 5.
4. Quantity of import item at Sl. No. 2 i.e. Rubber Compound may be allowed as 1.025 Kgs./Kg. content in the export items as claimed by the firm.

RA may take suitable consequential action accordingly.

140

Case No. AR-156	M/S. JAINSON CABLES INDIA PRIVATE LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00481/AM16/DES.II/
Dated:- 17.10.2017	RLA File No: 08/24/040/00092/AM16/
Subject:-	Ratification of norms in respect of Advance Authorization No. 0810135611 dated 03.07.2015.

Decision: NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/156-A/R dated 17/10/2017 as under:

1. Size of conductors in cables alongwith quantities of cables in Meters and their net weights may be specified as per enclosed Annexure.
2. Voltage rating of cables may be specified as 1100 V.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/Continuous cast Copper Rod may be allowed as applied for i.e. 100 MT taking clue from Engineering Tables- 4 & 5.

RA may take suitable consequential action accordingly.

141

Case No. AR-161	M/S. ZENITH PRECISION PRIVATE LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00296/AM15/
Dated:- 17.10.2017	RLA File No: 07/24/040/00082/AM15/
Subject:	Ratification of norms in respect of advance authorization no. 0710105419 dated 26.06.2014.

Decision: NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/161-A/R dated 17/10/2017 as under:

1. Quantity of import item at S. No. 1 may be allowed as 4497.8 Kgs. as 1.99 Kgs./Kg. content in the export item at S. No. 1 after taking 15 % recovery from scrap.
2. Quantity of import item at S. No. 2 may be allowed as 2998.5 Kgs. as 1.99 Kgs./Kg. content in the export item at S. No. 2 after taking 15 % recovery from scrap.
3. Quantity of import item at S. No. 3 may be allowed as 661.4 Kgs. as 7.02 Kgs./Kg. content in the export item at S. No. 3 after taking 15 % recovery from scrap.

RA may take suitable consequential action accordingly.

142

Case No. AR- 236	M/S. WORTHY ENGINEERING
Meeting No. 15/81	HQ File No: 01/81/050/00468/AM15/
Dated:- 17.10.2017	RLA File No: 07/24/040/00235/AM15/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0710106811 dated 10.10.2014.

Decision: Norms Committee discussed the case for modification of ratified norms in respect of Advance Authorization No. 0710106811 dated 10.10.2014 in NC today. The technical members present informed that "Galvanized Steel Cold Rolled Non Grain Oriented Steel" is not required for manufacture of the export product. During the PH (on 8.3.2016) also, the Shri Kaushik Vijay Kumar - CEO and Shri Alok Jha, Director of the firm had informed the Committee that this (import) item was not required for the export product. Firm vide their letter dated 14.03.2016 has categorically accepted the mistake of mentioning/choosing wrong raw material. From the bill of entry, it is clear that imports had been made in 2014 as per advance authorisation stating the import item to be "Galvanized Steel Cold Rolled Non Grain Oriented Steel". Accordingly as per the written comments of DIPP, the case was approved by the Committee. The Committee can only allow raw materials which are required for the export product rather than to regularise what has been imported by the party. The representation of the party was discussed in the committee. After due deliberation, it was decided to maintain status-quo.

RA may take suitable consequential action accordingly.

143

Case No. AR- 253	M/S. BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00112/AM17/
Dated:- 17.10.2017	RLA File No: 03/94/040/00798/AM16/
Subject:	Ratification of norms in respect of advance authorization no. 0310801730 dated 12.01.2016.

Decision: NC decided to **ratify** the norms for the above AA as per DIPP comments vide UO No. 12/72/2017-TSW/253-A/R dated 17/10/2017 as under:

1. Quantity of export item may also be specified as 82677 Nos. in addition to its weight.
2. Quantities of import items at Sl. No. 1 & 2 put together may be allowed as 1127.55 MT after taking 1/3 recovery from scrap.

RA may take suitable consequential action accordingly.

144

Case No. AR- 254	M/S. BHANDARI FOILS & TUBES LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00086/AM11/ DES.II/
Dated:- 17.10.2017	RLA File No: 03/94/040/00268/AM11/
Subject:	Modification of ratified norms in respect of advance authorization no.

	0310581975 dated 02.07.2010.
Decision: NC observed that application for the above AA had been referred to MOS for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

145

Case No. AR- 255	M/S. BHANDARI FOILS & TUBES LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00305/AM11/DES.II/
Dated:- 17.10.2017	RLA File No: 03/94/040/00418/AM11/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0310595668 dated 07.10.2010.
Decision: NC observed that application for the above AA had been referred to MOS for comments. NC decided to await their comments and defer the case.	
The case stands deferred to 21.11.2017.	

146

Case No. AR- 256	M/S. LEONI CABLE SOLUTIONS (INDIA) PVT. LIMITED
Meeting No. 15/81	HQ File No: 01/81/050/00126/AM15/DES.II/
Dated:- 17.10.2017	RLA File No: 31/83/040/00080/AM14/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3110060000 dated 22.08.2013.
Decision: Norms Committee considered that agenda and noted that this case was received in DGFT on 30.4.2014. The matter was placed before the Committee on 6.5.2014. As per the decision, deficiency letter to the party seeking technical clarifications was issued. Since, the party did not submit the reply giving the details as sought by the technical authority, the case was rejected on 22.9.2015 after reminding the party on 17.8.2015. The case was again placed before the Committee on 14.12.2016 and the norm was ratified based on the DIPP comments. Now, the party had sent a Consumption Certificate from Central Excise authorities and have requested for reconsideration of the norm by deleting the net content of the imported items in the export product. The matter was again discussed in the Committee on 17.10.2017 and it was decided that status-quo be maintained.	
RA may take suitable consequential action accordingly.	

Date:02.11.2017
Place: New Delhi


(Vinod Kumar Kashyap)
Foreign Trade Development Officer

विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
निदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
निदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग, भारत सरकार
भवन भवन, नई दिल्ली
Bhawan Bhawan, New Delhi

35
17-10-2017

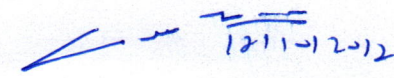
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. 44/3/81 (M/s Veer - O- Metals Pvt. Limited)
(Advance Authorization No. 0710109622 dated 04.04.2016)**

Advance Authorisation may be ratified as under:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Quantity of export item may also be specified as 355395 Nos. in addition to its weight.
3. Words "of relevant grade & thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 268.932 MT as 1.256 Kg./Kg. content in the export products after taking 1/3rd recovery from scrap.
4. Net weight of import item at Sl. No. 2 may be specified as 20793 Kgs.
5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. No12/72/2017-TSW/35 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

ANNEXURE - A

M/s. VEER - O - METALS PVT LTD

NO. A/C. REL INDUSTRIAL ESTATE, JALAHALLI, BANGALORE - 560 013

List of the export products

ADVANCE AUTHORITY NO. 0710109622

Sl. #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt in Kgs	Net Wt After Sheeting	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/Component in KGS (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivets Weight/ Part in KGS	Wt After Riveting (Col 10-18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6-17) in Nos	Net Wt of Rivets in the product (Col 18-19) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24
1	0M-1018C	WELDMENT CHASSIS AP9865	GI COIL	1.20 mm	200	2,510		1,796		0.714	502.00	359.20	142.80	28.45	18	0.144	1,940	1,940	3,600	28.8	1,940	392.00
2	0M-1018E	WELDMENT CHASSIS AP9841	GI COIL	1.20 mm	1000	2,550		1,833		0.717	2550.00	1833.00	717.00	28.12	31	0.248	2,081	2,101	31000	248	2,101	2101.00
3	0M-1018B	WELDMENT CHASSIS AP9841	GI COIL	1.20 mm	1000	2,220		1,696		0.524	2220.00	1696.00	524.00	23.60	24	0.188	1,908	1,908	24000	192	1,908	1908.00
4	0M-1018F	WELDMENT CHASSIS AP9853	GI COIL	1.20 mm	1800	2,720		1,850		0.870	4896.00	3330.00	1566.00	31.99	24	0.192	2,042	2,062	43200	345.6	2,062	3711.60
5	0M-1018T	WELDMENT CHASSIS AP9853	GI COIL	1.20 mm	1800	2,950		1,833		1.117	5310.00	3599.40	2010.60	37.86	31	0.248	2,081	2,101	55800	446.4	2,101	3781.80
6	870-1522C	CHASSIS FRONT AP9861	GI COIL	1.20 mm	1800	2,950		1,760		1.140	5220.00	3168.00	2052.00	39.31	18	0.144	1,940	1,924	32400	259.2	1,924	3463.20
7	870-1522E	CHASSIS FRONT AP9865	GI COIL	1.20 mm	1500	2,590		2,060		0.530	3885.00	3090.00	795.00	20.46	31	0.248	2,081	2,101	46500	372	2,101	3492.00
8	870-1522F	CHASSIS FRONT AP9859	GI COIL	1.20 mm	500	2,500		2,023		0.477	1250.00	1011.50	238.50	19.08	31	0.248	2,271	2,291	15500	124	2,291	1145.50
9	870-1522G	CHASSIS FRONT AP9861	GI COIL	1.20 mm	500	2,300		1,840		0.540	1190.00	920.00	270.00	22.69	31	0.248	2,081	2,101	15500	124	2,101	1054.00
10	870-1522H	CHASSIS FRONT AP9861	GI COIL	1.20 mm	800	2,380		1,840		0.540	1190.00	920.00	270.00	22.69	31	0.248	2,081	2,101	24800	198.4	2,101	1686.40
11	870-1522I	CHASSIS FRONT AP9861	GI COIL	1.20 mm	2000	1,180		0.806		0.374	2540.00	1612.00	748.00	31.69	11	0.088	0.894	0.914	22000	176	0.914	1828.00
12	870-1522J	CHASSIS FRONT AP9861	GI COIL	1.20 mm	1100	1,500		1,101		0.399	1650.00	1211.10	438.90	26.60	19	0.152	1,253	1,273	20900	167.2	1,273	1400.30
13	870-1522K	COVER AP9858	GI COIL	1.20 mm	2200	1,170		0.895		0.275	2574.00	1969.00	605.00	23.50	5	0.040	0.935	0.955	11000	88	0.955	2101.00
14	870-1522L	COVER AP9861/AP9881	GI COIL	1.20 mm	1000	2,070		1,799		0.361	2070.00	1709.00	361.00	17.44	3	0.024	0.610	0.630	3900	31.92	0.630	837.90
16	870-1522M	BRACKET MOUNTING MOTHERBOARD RFDU	GI COIL	1.50 mm	1300	1,150		0.892		0.440	2540.30	1955.10	585.20	35.79	3	0.024	1.494	1.514	3900	31.92	1.514	2013.62
17	870-1522N	CORD CAP AP9891	GI COIL	1.20 mm	1400	0.815		0.470		0.381	1596.00	1089.27	506.73	31.75	5	0.040	0.859	0.879	6650	53.2	0.879	1169.07
18	870-1522P	BRACKET TOOLLESS UNIVERSAL RFDU	GI COIL	1.20 mm	1100	0.815		0.470		0.400	1560.00	1040.00	520.00	33.33	0	0.000	0.800	0.820	10500	840	0.820	1066.00
19	870-1522Q	CORD CAP AP9891	GI COIL	1.20 mm	3000	1,100		0.740		0.020	280.00	200.00	80.00	28.57	0	0.000	0.050	0.070	28.57	0	0.070	280.00
20	870-1522R	CORD CAP AP9891	GI COIL	1.20 mm	1300	0.950		0.610		0.015	250.00	175.00	75.00	30.00	0	0.000	0.035	0.055	0	0	0.055	275.00
21	870-1522S	COVER AP9891	GI COIL	1.20 mm	3000	0.950		0.610		0.035	165.00	60.00	105.00	63.64	0	0.000	0.020	0.040	0	0	0.040	120.00
22	870-1522T	COVER AP9891	GI COIL	1.20 mm	3000	2,190		1,730		0.460	6570.00	5190.00	1380.00	21.00	5	0.040	1.770	1.790	15000	120	1.790	5370.00
23	870-1522U	HOUSING BREAKER AP9865	GI COIL	1.20 mm	1300	1,200		0.819		0.495	6705.00	5220.00	1485.00	22.15	5	0.040	1.800	1.800	15000	120	1.800	5400.00
24	870-1522V	CORD CAP AP9891	GI COIL	1.20 mm	4000	0.070		0.050		0.580	7050.00	5310.00	1740.00	24.68	5	0.040	1.810	1.830	15000	120	1.830	5490.00
25	870-1522W	CORD CAP AP9891	GI COIL	1.20 mm	3000	0.055		0.035		0.470	6600.00	5190.00	1410.00	21.36	5	0.040	1.770	1.790	15000	120	1.790	5370.00
26	870-1522X	CORD CAP AP9891	GI COIL	1.20 mm	3000	0.055		0.035		0.020	675.00	375.00	300.00	44.44	8	0.064	0.089	0.109	12000	960	0.109	1635.00
27	870-1522Y	COVER AP9841/AP9853	GI COIL	1.20 mm	450	0.260		0.138		0.241	254.00	157.60	96.40	37.95	4	0.032	0.426	0.446	1600	128	0.446	178.40
28	870-1522Z	COVER AP9841/AP9853	GI COIL	1.20 mm	300	1,750		1,270		0.122	117.00	62.10	54.90	46.92	0	0.000	0.138	0.158	0	0	0.158	71.10
29	870-1523A	COVER AP9841/AP9853	GI COIL	1.20 mm	300	2,235		1,740		0.480	525.00	381.00	144.00	27.43	60	0.480	1.750	1.770	18000	144	1.770	531.00
30	870-1523B	COVER AP9865	GI COIL	1.20 mm	3000	2,350		1,770		0.420	1980.00	1476.00	504.00	25.45	20	0.160	1.390	1.410	24000	192	1.410	1692.00
31	870-1523C	BRACKET REMOVABLE MODULE RFDU	GI COIL	1.20 mm	1500	0.045		0.025		0.560	2275.00	1547.00	728.00	32.00	29	0.232	1.422	1.442	37700	301.6	1.442	1874.60
32	870-1523D	CASE TOP 3 CKT BREAKER WITH INLET ROHS	GI COIL	1.20 mm	450	0.260		0.138		0.520	810.00	576.00	234.00	28.89	27	0.216	1.496	1.516	12150	97.2	1.516	682.20
33	870-1523E	CASE TOP 3 TWO POLE CIRCUIT BREAKER	GI COIL	1.20 mm	450	0.260		0.138		0.640	1110.00	780.00	330.00	29.09	31	0.248	1.808	1.828	15500	124	1.828	91.40
34	870-1523F	CHASSIS FRONT AP7526	GI COIL	1.20 mm	400	1,350		0.899		0.420	580.00	412.00	168.00	28.97	0	0.000	1.030	1.050	0	0	1.050	420.00
35	870-1523G	CHASSIS FRONT AP7526	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
36	870-1523H	CHASSIS FRONT AP7526	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
37	870-1523I	CHASSIS FRONT AP7526	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
38	870-1523J	CHASSIS FRONT AP7526	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
39	870-1523K	COVER HORZ BLADE SERVER PDU	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
40	870-1523L	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
41	870-1523M	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
42	870-1523N	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
43	870-1523O	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
44	870-1523P	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
45	870-1523Q	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
46	870-1523R	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
47	870-1523S	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
48	870-1523T	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
49	870-1523U	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
50	870-1523V	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
51	870-1523W	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
52	870-1523X	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.60	25.08	34	0.272	1.171	1.191	13600	108.8	1.191	476.40
53	870-1523Y	CHASSIS AP7802/ ROHS	GI COIL	1.20 mm	400	1,350		0.899		0.301	480.00	359.40	120.6									

Sl. #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness ss	Total Quantity in Nos	Gross Wt/part in Kgs	Net Wt After Shunting	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/Component in (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Waste in Kgs (Col 13-14)	% age of Scrap (Col 17)	No of Rivets Used/Part in Nos	Total Rivets Weight/Part in KGS	Wt After Riveting (Col 10-18) in KGS	Wt After Powder In KGS	Total Rivets Required (Col 617) in Nos	Net Wt of Rivets in the product (Col 18) in KGS	Net Wt of Finished Goods/Part in KGS	Grand Total Net Weight of Export KGS	
52	870-5267	BRACKET HORIZ AP7900; ROHS	GI COIL	2.50 mm	8000	0.140		0.085		0.055	1120.00	680.00		440.00	39.29	0	0.000	0.085	0.105	0	0.105		840.00
53	870-5309	CHASSIS REAR COVER VM SWITCHED PDU; ROHS	GI COIL	1.20 mm	3000	2.850		1.812		1.038	8530.00	5436.00		3114.00	36.42	18	0.144	1.956	1.976	54000	432	1.976	5928.00
54	870-5367A	ENCLOSURE BASE MASTER SWITCH AP7920; ROHS	GI COIL	0.90 mm	2500	0.750		0.454		0.296	1875.00	1135.00		740.00	39.47	18	0.144	0.598	0.618	45000	360	0.618	1545.00
55	870-5419	SPACER DOUBLED ISX PDU LONG	GI COIL	1.50 mm	5000	0.060		0.037		0.023	300.00	185.00		115.00	38.33	16	0.128	0.165	0.185	80000	640	0.185	925.00
56	870-5907A	ENCLOSURE BASE MASTER SWITCH 3 AP7921; ROHS	GI COIL	0.90 mm	2400	0.650		0.454		0.196	1560.00	1089.60		470.40	30.15	12	0.096	0.550	0.570	28800	2304	0.570	1368.00
57	870-5943	BRACKETS EXTENDER PDUS	GI COIL	2.50 mm	400	0.250		0.150		0.110	100.00	60.00		40.00	40.00	0	0.000	0.150	0.170	0	0.170		68.00
58	870-6275A	CHASSIS AP6570 BLK PDU	GI COIL	0.90 mm	350	0.750		0.520		0.230	262.50	182.00		80.50	30.67	17	0.136	0.656	0.676	5950	476	0.676	236.60
59	870-6944B	CHASSIS EXTENDER PDU AP7962	GI COIL	1.20 mm	100	1.500		1.070		0.430	150.00	107.00		43.00	28.67	0	0.000	1.070	1.090	0	0	1.090	109.00
60	870-6990C	CHASSIS AP7922; ROHS	GI COIL	1.20 mm	100	1.700		1.260		0.440	170.00	126.00		44.00	25.88	0	0.000	1.260	1.280	0	0	1.280	128.00
61	870-6991	COVER AP7902 & AP7922; ROHS	GI COIL	0.90 mm	200	0.853		0.590		0.263	170.60	118.00		52.60	30.83	18	0.144	0.734	0.754	3600	288	0.754	150.80
62	870-6991B	CHASSIS FRONT AP7932	GI COIL	1.20 mm	1200	1.800		1.360		0.440	2160.00	1620.00		528.00	24.44	61	0.488	1.868	1.868	73200	5856	1.868	2241.60
63	870-6994A	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	GI COIL	1.20 mm	4500	0.200		0.120		0.080	900.00	540.00		360.00	40.00	0	0.000	0.120	0.140	0	0.140		630.00
64	870-6994B	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	GI COIL	1.20 mm	2500	0.200		0.120		0.080	500.00	300.00		200.00	40.00	0	0.000	0.120	0.140	0	0.140		350.00
65	870-70276B	CHASSIS AP6559 HORIZ PDU BLK	GI COIL	0.90 mm	1200	0.550		0.312		0.238	660.00	374.40		285.60	43.27	16	0.128	0.440	0.460	19200	1536	0.460	552.00
66	870-72121D	CHASSIS AP6562 BLK PDU; ROHS	GI COIL	0.90 mm	2500	0.540		0.316		0.224	1350.00	790.00		560.00	41.48	15	0.120	0.436	0.456	37500	300	0.456	1140.00
67	870-7269C	CHASSIS AP6560 BLK PDU	GI COIL	0.90 mm	3000	0.450		0.338		0.112	1350.00	1014.00		336.00	24.89	15	0.120	0.436	0.478	45000	360	0.478	1434.00
68	870-7814A	BRACKET 2U SWITCHED RACK PDU; ROHS	GI COIL	2.50 mm	6000	0.400		0.274		0.126	2400.00	1644.00		756.00	31.50	0	0.000	0.274	0.294	0	0.294		1764.00
69	870-7851B	CHASSIS AP7930 ROHS	GI COIL	1.20 mm	800	1.800		1.300		0.500	1440.00	1040.00		400.00	27.78	49	0.392	1.692	1.712	39200	3136	1.712	1369.60
70	870-7857B	CHASSIS AP6571 BLK PDU ROHS	GI COIL	0.90 mm	6000	1.715		1.272		0.443	10290.00	7632.00		2658.00	25.83	16	0.128	1.400	1.420	96000	768	1.420	8520.00
71	870-7922C	CHASSIS AP7931	GI COIL	1.20 mm	800	1.600		1.130		0.470	1280.00	904.00		376.00	29.38	46	0.368	1.498	1.518	36800	2944	1.518	1214.40
72	870-7923B	COVER 1 PH VERT MASTERSWITCH/SHORT	GI COIL	1.20 mm	1000	1.800		1.294		0.536	1800.00	1294.00		506.00	28.11	18	0.144	1.438	1.458	18000	144	1.458	1458.00
73	870-8584C	CHASSIS COVER BLOXID PDU ROHS	GI COIL	0.90 mm	4000	0.400		0.260		0.140	1600.00	1040.00		560.00	35.00	0	0.000	0.260	0.280	0	0.280		1120.00
74	870-8585A	BRKT TOOLLESS MOUNT AP6559; ROHS	GI COIL	2.50 mm	2000	0.175		0.100		0.075	350.00	200.00		150.00	42.86	23	0.184	0.284	0.304	46000	368	0.304	608.00
75	870-8586A	BRKT VERT MOUNT 1 OUT AP6559 ROHS	GI COIL	2.50 mm	5000	0.170		0.108		0.062	850.00	540.00		310.00	36.47	0	0.000	0.108	0.128	0	0.128		640.00
76	870-8587B	BRKT VERT/HORIZ MOUNT AP6559 ROHS	GI COIL	1.20 mm	5000	0.035		0.020		0.015	175.00	100.00		75.00	42.86	0	0.000	0.020	0.040	0	0.040		200.00
77	870-8023B	COVER ENCLOSURE AP7800; ROHS	GI COIL	0.99 mm	2900	0.650		0.500		0.150	1495.00	1150.00		345.00	23.08	33	0.264	0.764	0.784	75900	6072	0.784	1803.20
78	870-0799B	CHASSIS FRONT AP7869 ROHS	GI COIL	1.20mm	500	1.810		1.280		0.530	905.00	640.00		265.00	29.28	3	0.024	1.304	1.324	1500	12	1.324	662.00
79	870-1480A	ENCLOSURE RN NB200 APPLIANCE	GI COIL	1.20mm	1600	0.750		0.460		0.290	1200.00	736.00		464.00	38.67	8	0.064	0.524	0.544	12800	1024	0.544	870.40
80	870-0024	COVER AP7802; ROHS	GI COIL	1.20mm	2800	1.050		0.620		0.430	2940.00	1736.00		1204.00	40.95	15	0.120	0.740	0.760	42000	336	0.760	2128.00
81	870-10234B	CHASSIS FRONT AP7541; ROHS	GI COIL	1.20mm	1500	1.450		1.164		0.286	2175.00	1746.00		429.00	19.72	19	0.152	1.316	1.336	28500	228	1.336	2004.00
82	870-10237D	CHASSIS FRONT AP7853; ROHS	GI COIL	1.20mm	150	1.820		1.230		0.590	273.00	184.50		88.50	32.42	29	0.232	1.462	1.482	4350	348	1.482	222.30
83	870-11725	CHASSIS COVER ISX PDU LONG	GI COIL	1.20mm	250	2.470		1.960		0.510	617.50	490.00		127.50	20.65	4	0.032	1.992	2.012	1000	8	2.012	503.00
84	870-13311A	CHASSIS AP7811; ROHS	GI COIL	1.20mm	1000	1.650		1.359		0.291	1650.00	1359.00		291.00	17.64	39	0.312	1.671	1.691	39000	312	1.691	1691.00
85	870-14440	CORD CAP 750 DIA X 660 FLAT	GI COIL	1.20mm	1250	0.080		0.030		0.050	100.00	37.50		62.50	62.50	0	0.000	0.030	0.050	0	0.050		62.50
86	870-14442	END CAP VERTICAL RACK PDU	GI COIL	1.20mm	1250	0.064		0.034		0.030	80.00	42.50		37.50	46.88	15	0.120	0.154	0.174	18750	150	0.174	217.50
87	870-14731	BRACKET MOUNTING CURRENT METER	GI COIL	2.0mm	1200	0.075		0.018		0.057	90.00	21.60		68.40	76.00	0	0.000	0.018	0.038	0	0.038		45.60
88	870-14803A	COVER RM NB200 APPLIANCE	GI COIL	1.20mm	1000	0.650		0.422		0.228	650.00	422.00		228.00	35.08	0	0.000	0.422	0.442	0	0.442		442.00
89	870-15221D	CHASSIS FRONT AP7881	GI COIL	1.20mm	750	2.700		2.100		0.600	2025.00	1575.00		450.00	22.22	0	0.000	2.100	2.120	0	0	2.120	1590.00
90	870-15659	SPACER FOR AP7953/ AP7853/ AP7553	GI COIL	1.20mm	2800	0.030		0.008		0.022	84.00	22.40		61.60	73.33	8	0.064	0.072	0.092	22400	1792	0.092	257.60
91	870-15681	CHASSIS AP7911A	GI COIL	1.20mm	600	2.200		1.738		0.462	1320.00	1042.80		277.20	21.00	15	0.120	1.858	1.878	9000	72	1.878	1126.80
92	870-15682	COVER AP7911A	GI COIL	0.9 mm	600	1.430		1.070		0.360	858.00	642.00		216.00	25.17	15	0.120	1.190	1.210	9000	72	1.210	726.00
93	870-5314B	CHASSIS FRNT PNL ISX 120V/208V 3PH ROHS	GI COIL	1.20mm	350	1.850		1.400		0.450	647.50	490.00		157.50	24.32	15	0.120	1.520	1.540	5250	42	1.540	539.00
94	870-5315C	CHASSIS FRNT OPEN-ENDED ISX 120V 3PH	GI COIL	1.20mm	600	2.020		1.080		0.940	1212.00	648.00		564.00	46.53	26	0.208	1.288	1.308	15600	1248	1.308	784.80
95	870-5318	CHASSIS BACK PNL ISX LONG; ROHS	GI COIL	1.20mm	5500	2.100		2.050		0.050	11550.00	11275.00		275.00	2.38	8	0.064	2.114	2.134	44000	352	2.134	11737.00
96	870-7933	CHASSIS FRNT PNL AP7553; ROHS	GI COIL	1.20mm	650	1.820		1.220		0.610	1183.00	793.00		390.00	32.97	19	0.152	1.372	1.392	12350	988	1.392	904.80
97	870-7934	CHASSIS FRNT PNL AP7553; ROHS	GI COIL	1.20mm	750	1.620		1.210		0.610	1365.00	907.50		457.50	33.52	19	0.152	1.362	1.382	14250	114	1.382	1006.50
98	0M-9609	ASSEMBLY RIVETED CORD RETAINER 1U RPDU	GI COIL	1.50 mm	8000	0.466		0.340		0.156	3968.00	2720.00		1248.00	31.45	0	0.000	0.340	0.360	0	0.360		2880.00
99	0M-9610	ASSEMBLY RIVETED SHORT CORD RETAINER 0U RPDU	GI COIL	1.50 mm	5000	0.500		0.314		0.186	2500.00	1570.00		930.00	37.20	0	0.000	0.314	0.334	0	0.334		1670.00
100	0M-9614	ASSEMBLY RIVETED LONG CORD RETAINER 0U RPDU	GI COIL	1.50 mm	8000	0.711		0.383		0.328	5688.00	3064.00		2624.00	46.13	0	0.000	0.383	0.403	0	0.403		3224.00
101	870-10089	SPACER DOUBLED SWITCHED RACK PDU 30A 2U	GI COIL	1.50 mm	3470	0.026		0.010		0.016	90.22	34.70		55.52	61.54	0	0.000	0.010	0.030	0	0.030		104.10
102	870-12011B	CHASSIS FRONT AP7516	GI COIL	1.20mm	400	1.800		1.480		0.320	720.00	592.00		128.00	17.78		0.000	1.480	1.500	0	1.500		600.00
103	870-12011A	CHASSIS FRONT AP7516	GI COIL	1.20mm	500	1.820		1.100		0.720	910.00	550.00		360.00	39.56		0.000	1.100	1.120	0	1.120		560.00
104	870-12013A	CHASSIS AP7800 AP7801; ROHS	GI COIL	0.90 mm	900	0.870		0.470		0.400	783.00	473.00		310.00	39.56		0.000	0.470	0.490	0	0.490		443.00

ANNEXURE - A

Sl. #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness as	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt Forming in KGS (Col 7-9)	Wastage/Component in Kgs (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Required (Col 6-7) in Nos	Net Wt of product (Col 18) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS	
106	870-1485A	COVER FM SENSOR POD 150	GI COIL	0.90 mm	1100	0.450		0.200	0.250	495.00	220.00	275.00	55.56			0	0	0	0.220	242.00
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; ROH	GI COIL	1.20 mm	400	1.820		1.180	0.640	728.00	472.00	256.00	35.16			0	0	0	1.200	480.00
108	870-5316C	CHASSIS FRNT OPEN ENDED ISX 120V 1PH	GI COIL	1.20 mm	400	1.920		1.260	0.660	768.00	504.00	264.00	34.38			0	0	0	1.280	512.00
109	870-15987	COVER AP9571 A	GI COIL	0.90 mm	2800	0.600		0.430	0.170	1680.00	1204.00	476.00	28.33			0	0	0	0.450	1260.00
110	0M-10821G	SUB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI COIL	1.50 mm	50	7.400		6.380	1.020	370.00	319.00	51.00	13.78	20	0	0	0	0.450	6.540	328.00
111	0M-1988G	ASSY CONTROL BOX SYMMETRA MW	GI COIL	1.50 mm	50	8.900		8.180	0.720	445.00	409.00	36.00	8.09	66	0	0	0	8.728	6.540	436.40
112	0M-8863	WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT	GI COIL	1.20 mm	400	0.120		0.070	0.050	48.00	28.00	20.00	41.67	0	0	0	0	0.070	0.090	36.00
113	870-0760B	CHASSIS FRONT AP7569 ROHS	GI COIL	1.20 mm	100	1.560		1.180	0.380	156.00	118.00	38.00	24.36	22	0	0	0	1.356	1.376	137.60
114	870-0769	DOORHOUSE FOR TERM BLOCK BLADE SERVER PE	GI COIL	0.90 mm	100	0.450		0.300	0.150	75.00	36.00	39.00	50.80	0	0	0	0	0.030	0.050	5.00
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	GI COIL	1.50 mm	150	0.500		0.246	0.254	75.00	36.50	38.10	50.80	0	0	0	0	0.246	0.266	39.90
116	870-0777	BRACKET CORD RETENTION; APPROX. 31 1/2" LG	GI COIL	1.50 mm	100	0.71		0.43	0.280	71.00	43.00	28.00	39.44	0	0	0	0	0.430	0.450	45.00
117	870-10007C	CHASSIS AP7831	GI COIL	1.20 mm	100	1.580		1.210	0.370	158.00	121.00	37.00	23.42	25	0	0	0	0.200	0.220	45.00
118	870-10080D	CHASSIS AP7850; ROHS	GI COIL	1.20 mm	100	1.580		1.210	0.370	158.00	121.00	37.00	23.42	31	0	0	0	0.248	0.268	45.00
119	870-10010B	CHASSIS AP7366 ROHS	GI COIL	1.20 mm	100	1.310		1.080	0.230	131.00	108.00	23.00	17.56	31	0	0	0	1.458	1.478	147.80
120	870-15361A	TERM BLOCK COVER SP3000RMHW	GI COIL	1.50 mm	200	0.920		0.680	0.040	24.00	16.00	8.00	33.33	0	0	0	0	1.348	1.368	134.80
121	870-15371A	CHASSIS DEEP SECTION AP8633	GI COIL	1.20 mm	2400	0.200		0.720	0.190	2208.00	1752.00	456.00	20.65	12	0	0	0	0.080	0.100	20.00
122	870-15372A	CHASSIS DEEP SECTION AP8641	GI COIL	1.20 mm	2400	0.920		0.720	0.190	2208.00	1752.00	456.00	20.65	12	0	0	0	0.096	0.116	203.40
123	870-15382A	BRACKET POWER SUPPLY PCB	GI COIL	1.20 mm	2250	0.240		0.880	0.120	540.00	270.00	270.00	50.00	5	0	0	0	0.826	0.846	203.40
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PDU	GI COIL	1.50 mm	2000	1.200		0.130	0.320	2400.00	1760.00	640.00	26.67	0	0	0	0	0.826	0.846	203.40
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PDU	GI COIL	1.50 mm	4000	0.210		0.130	0.080	840.00	520.00	320.00	38.10	0	0	0	0	0.880	0.900	405.00
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	GI COIL	1.20 mm	1200	0.290		0.180	0.110	348.00	216.00	132.00	37.93	0	0	0	0	0.000	0.020	1800.00
127	870-5307A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	GI COIL	1.20 mm	650	1.820		1.130	0.690	1183.00	734.50	448.50	37.91	0	0	0	0	0.130	0.150	600.00
128	870-5310A	CHASSIS FRONT IEC309 VM SWITCHED PDU; ROH	GI COIL	1.20 mm	300	1.820		1.160	0.660	546.00	348.00	198.00	36.26	0	0	0	0	0.130	0.150	240.00
129	870-5311A	CHASSIS FRONT PNL ISX 208V 1 PH ROHS	GI COIL	1.20 mm	300	1.820		1.194	0.634	548.40	358.20	190.20	34.68	0	0	0	0	1.160	1.180	354.00
130	870-5312B	CHASSIS FRNT PNL ISX 208V 3 PH ROHS	GI COIL	1.20 mm	100	2.020		1.238	0.782	205.00	123.80	78.20	38.71	0	0	0	0	1.194	1.214	364.20
131	870-5313B	CHASSIS FRNT PNL ISX 208V 1 PH ROHS	GI COIL	1.20 mm	350	1.820		1.270	0.550	637.00	444.50	192.50	30.22	0	0	0	0	1.238	1.258	425.80
132	870-5944B	CHASSIS EXTENDER PDU W 20A LKNG OUTPUT	GI COIL	1.20 mm	250	0.560		0.330	0.320	420.00	308.00	112.00	26.67	23	0	0	0	0.270	0.290	451.50
133	870-5946A	COVER BACK EXTENDER PDU	GI COIL	0.90 mm	250	0.560		0.330	0.230	140.00	82.50	57.50	41.07	0	0	0	0	0.104	0.108	379.40
134	870-5962	CHASSIS FRNT PNL ISX 100V 1PH; ROHS	GI COIL	1.20 mm	200	1.450		1.160	0.290	290.00	232.00	58.00	20.00	0	0	0	0	0.330	0.350	87.50
135	870-5980	BRACKET MTG ISX PDU UNIVERSAL; ROHS	GI COIL	1.50 mm	3000	0.210		0.130	0.080	630.00	390.00	240.00	38.10	0	0	0	0	0.160	0.180	226.00
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI COIL	2.50 mm	50	4.200		3.580	0.620	210.00	179.00	31.00	14.76	13	0	0	0	0.130	0.150	450.00
137	870-6552C	PLATE UNCOVERING DC UNIT BV NAM/EMEA	GI COIL	2.00 mm	50	5.300		4.780	0.520	265.00	239.00	26.00	9.81	5	0	0	0	3.704	3.704	185.20
138	870-6599A	CHASSIS EXTDR PDU W 30A LCKNG OUTPUT	GI COIL	1.20 mm	100	1.200		0.850	0.350	120.00	85.00	35.00	29.17	23	0	0	0	4.830	4.840	242.00
139	870-7653D	CHASSIS AP7950	GI COIL	1.20 mm	200	1.600		1.160	0.440	320.00	232.00	88.00	27.50	0	0	0	0	1.034	1.054	105.40
140	870-7930B	CHASSIS FRNT PNL AP7530 ROHS	GI COIL	1.20 mm	300	2.020		1.300	0.720	606.00	390.00	216.00	35.64	0	0	0	0	1.160	1.180	236.00
141	870-7931	CHASSIS FRNT PNL AP7530; ROHS	GI COIL	1.20 mm	150	2.020		1.280	0.740	303.00	192.00	111.00	36.63	0	0	0	0	1.300	1.320	396.00
142	870-7932	CHASSIS FRNT PNL AP7540; ROHS	GI COIL	1.20 mm	200	2.020		1.340	0.680	404.00	268.00	136.00	33.66	0	0	0	0	1.280	1.300	195.00
143	870-7935B	CHASSIS FRNT PNL AP7562 ROHS	GI COIL	1.20 mm	200	2.020		1.320	0.700	404.00	264.00	140.00	34.65	0	0	0	0	1.340	1.360	272.00
144	870-7936B	CHASSIS FRNT PNL AP7563 ROHS	GI COIL	1.20 mm	250	2.020		1.360	0.660	505.00	340.00	165.00	32.67	0	0	0	0	1.320	1.340	268.00
145	870-7937	CHASSIS FRNT PNL AP7564	GI COIL	1.20 mm	250	2.020		1.290	0.790	505.00	307.50	197.50	39.11	0	0	0	0	1.360	1.380	345.00
146	870-7941A	CHASSIS EXTENDER PDU W 16A CT; ROHS	GI COIL	1.20 mm	100	0.800		0.650	0.150	80.00	65.00	15.00	18.75	16	0	0	0	1.290	1.290	312.50
147	870-8016	PLATE HOLDER FOR COM	GI COIL	1.50 mm	150	0.149		0.080	0.069	22.35	12.00	10.35	46.31	0	0	0	0	0.778	0.798	79.80
148	870-8076	SPACER STRAIN RELIEF AP7582	GI COIL	1.50 mm	200	0.070		0.030	0.040	14.00	6.00	8.00	57.14	0	0	0	0	0.080	0.100	15.00
149	870-8512	COVER SS EX CHASSIS/ MON CHASS	GI COIL	0.90 mm	150	0.540		0.232	0.308	81.00	34.80	46.20	57.04	0	0	0	0	0.030	0.050	10.00
150	0M-10944	CHASSIS FRONT WELDMENT AP8666	GI COIL	1.20 mm	750	2.600		2.180	0.420	1950.00	1635.00	315.00	16.15	21	0	0	0	0.232	0.252	37.80
151	0M-10945	CHASSIS FRONT WELDMENT AP8667	GI COIL	1.20 mm	650	2.600		2.180	0.420	1690.00	1417.00	273.00	16.15	21	0	0	0	2.348	2.368	1776.00
152	0M-10946	CHASSIS FRONT WELDMENT AP8668	GI COIL	1.20 mm	950	2.600		2.180	0.420	2470.00	2071.00	399.00	16.15	21	0	0	0	2.368	2.388	1959.20
153	0M-10947	CHASSIS FRONT WELDMENT AP8669	GI COIL	1.20 mm	650	2.600		2.180	0.420	1690.00	1417.00	273.00	16.15	21	0	0	0	2.348	2.368	2249.60
154	0M-11379	WELDMENT CHASSIS AP8641; 629	GI COIL	1.20 mm	500	2.600		2.180	0.420	1300.00	1090.00	210.00	16.15	21	0	0	0	2.348	2.368	1539.20
155	0M-814750	ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5	GI COIL	1.20 mm	3800	0.230		0.110	0.120	874.00	418.00	456.00	52.17	0	0	0	0	2.368	2.388	1184.00
156	0M-814841	ASSY WELDMENT CHASSIS AP8633; 629	GI COIL	1.20 mm	200															

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ANNEXURE A

Sl. #	Part Name	Description of the Components to be Exported	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt Part in Kgs	Net Wt After Sheeting	Net Wt After Punching in KGS	Waste/Component in KGS (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/Part in Nos	Total Rivets Weight/Part in KGS	Wt After Rivetting (Col 10-11) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6-7) in Nos	Net Wt of Rivets in 16% in KGS	Net Wt of Finished Goods/Part in KGS	Grand Total Net Weight of Export KGS
160	870-15355A	COVER AP8661	GI COIL	1.20 mm	400	1.800		1.650	0.150	720.00	660.00	60.00	8.33	5	0.040	1.690	1.710	2000	16	1.710	684.00
161	870-15368	CHASSIS FRONT AP8641 AP8653	GI COIL	1.20 mm	950	2.100		1.880	0.220	1995.00	1786.00	209.00	10.48	25	0.200	2.080	2.100	23750	190	2.100	1995.00
162	870-15373A	COVER AP8641 AP8653	GI COIL	1.20 mm	3000	1.900		1.780	0.120	5700.00	5340.00	360.00	6.32	3	0.024	1.804	1.824	9000	72	1.824	5472.00
163	870-15379A	CORR CAP AP8661	GI COIL	1.20 mm	950	0.130		0.060	0.070	121.50	57.00	66.50	53.45	0	0.000	0.060	0.080	0	0	0.080	76.00
164	870-15380B	CORR CAP AP8641	GI COIL	1.20 mm	1200	0.160		0.080	0.080	192.00	96.00	96.00	50.00	0	0.000	0.080	0.100	0	0	0.100	120.00
165	870-15762	COVER HARDWIRING MPO NGPDU	GI COIL	1.20 mm	800	0.100		0.070	0.040	80.00	48.00	32.00	40.00	0	0.000	0.060	0.080	0	0	0.080	64.00
166	870-16573	POWERCORD COVER NEXT GEN PDU AP8866	GI COIL	1.20 mm	800	0.120		0.070	0.050	96.00	56.00	40.00	41.67	4	0.032	0.102	0.122	3200	256	0.122	97.60
167	870-16574	CHASSIS BACK NEXT GEN PDU AP8866	GI COIL	1.20 mm	800	1.900		1.760	0.140	1520.00	1408.00	112.00	7.37	5	0.040	1.800	1.820	4000	32	1.820	1456.00
168	870-17041	COVER HALF HEIGHT PDU	GI COIL	1.20 mm	200	1.900		1.760	0.140	380.00	352.00	28.00	7.37	17	0.136	1.896	1.916	3400	8	1.916	296.00
169	870-17072	CHASSIS FRONT AP 8861X611	GI COIL	1.20 mm	300	1.780		1.580	0.200	534.00	474.00	60.00	11.24	5	0.040	1.620	1.640	1500	12	1.640	492.00
170	870-17092	CHASSIS BACK NEXT GEN PDU AP8868	GI COIL	1.20 mm	200	1.900		1.760	0.140	380.00	352.00	28.00	7.37	17	0.136	1.896	1.916	3400	8	1.916	296.00
171	870-17229	COVER AP8641X629	GI COIL	1.20 mm	400	1.670		1.430	0.240	668.00	572.00	96.00	14.37	5	0.040	1.470	1.490	2000	16	1.490	384.00
172	870-17233	BRACKET MOUNT MOTHERBOARD SOFTLAYER	GI COIL	1.20 mm	200	1.600		1.430	0.170	320.00	286.00	34.00	10.63	11	0.086	1.518	1.538	2200	176	1.538	307.60
173	870-17234	CORR CAP AP8641X629	GI COIL	1.20 mm	1000	0.230		0.110	0.120	230.00	110.00	120.00	52.17	6	0.046	0.158	0.178	6000	48	0.178	178.00
174	870-21302	CHASSIS AP7823 ROHS	GI COIL	1.20 mm	1000	0.080		0.066	0.024	90.00	66.00	24.00	26.67	0	0.000	0.066	0.086	0	0	0.086	86.00
175	870-21383	SHELF SEISMIC LOCK 1	GI COIL	2.00 mm	200	0.900		0.870	0.030	180.00	174.00	6.00	3.33	4	0.032	0.902	0.922	800	64	0.922	184.40
176	870-21384	SHELF SEISMIC LOCK 2	GI COIL	2.00 mm	200	0.900		0.870	0.030	180.00	174.00	6.00	3.33	4	0.032	0.902	0.922	800	64	0.922	184.40
177	870-22084	CHASSIS OUT LET AP 7856X660	GI COIL	1.20 mm	200	1.600		1.430	0.170	320.00	286.00	34.00	10.63	11	0.086	1.518	1.538	2200	176	1.538	307.60
178	870-22252	CHASSIS BACK NEXT GEN PDU AP8888	GI COIL	1.20 mm	200	1.600		1.430	0.170	320.00	286.00	34.00	10.63	9	0.072	1.502	1.522	1800	144	1.522	304.40
179	870-80699	CHASSIS BACK NEXT GEN PDU AP8888	GI COIL	1.20 mm	1500	1.800		1.320	0.480	2700.00	1980.00	720.00	26.67	5	0.040	1.360	1.380	7500	60	1.380	2070.00
180	870-80708	BRACKET REMOVABLE DISPLAY NG WAVE 2.5	GI COIL	1.20 mm	1500	0.450		0.320	0.130	675.00	480.00	195.00	28.89	8	0.064	0.384	0.404	12000	96	0.404	606.00
181	870-80856	COVER POWERCORD RPDU AP8868	GI COIL	1.20 mm	1000	0.100		0.020	0.080	100.00	20.00	80.00	80.00	4	0.032	0.052	0.072	4000	32	0.072	72.00
182	870-10155C	CHASSIS ASSEMBLY SBP3000MHV	GI COIL	1.20 mm	100	1.900		1.600	0.300	190.00	160.00	30.00	15.38	18	0.144	1.744	1.764	1800	144	1.764	176.40
183	870-81618	CHASSIS FRONT WELDMENT AP8867	GI COIL	1.20 mm	300	2.400		2.200	0.400	780.00	660.00	120.00	15.38	27	0.216	2.416	2.436	8100	648	2.436	730.80
184	870-816502	WELDMENT CHASSIS AP8632	GI COIL	1.20 mm	100	2.600		2.200	0.400	260.00	220.00	40.00	15.38	44	0.352	2.552	2.572	4400	352	2.572	257.20
185	870-816503	WELDMENT CHASSIS AP8932	GI COIL	1.20 mm	200	2.900		2.500	0.400	580.00	500.00	80.00	13.79	41	0.328	2.828	2.848	8200	656	2.848	569.60
186	870-816518	WELDMENT CHASSIS AP8870	GI COIL	1.20 mm	100	2.900		2.500	0.400	290.00	250.00	40.00	13.79	21	0.168	2.668	2.688	2100	168	2.688	268.80
187	870-816521	WELDMENT CHASSIS AP8832	GI COIL	1.20 mm	200	2.800		2.400	0.400	560.00	480.00	80.00	14.29	19	0.152	2.552	2.572	3800	304	2.572	514.40
188	870-816691	WELDMENT CHASSIS AP8832	GI COIL	1.20 mm	100	2.700		2.300	0.400	270.00	230.00	40.00	14.81	13	0.104	2.404	2.424	1300	104	2.424	242.40
189	870-10045B	CHASSIS FRONT AP7868	GI COIL	1.20 mm	1000	2.100		1.700	0.370	2100.00	1730.00	370.00	17.62	37	0.296	2.026	2.046	37000	296	2.046	2046.00
190	870-10112A	CHASSIS AP7930J ROHS	GI COIL	1.20 mm	100	2.000		1.610	0.390	200.00	161.00	39.00	19.50	11	0.088	1.698	1.718	1100	88	1.718	171.80
191	870-10233E	CHASSIS FRONT AP7332 ROHS	GI COIL	1.20 mm	300	2.000		1.610	0.390	600.00	483.00	117.00	19.50	11	0.088	1.698	1.718	3300	264	1.718	515.40
192	870-12016	COVER VERTICAL BLADE PDUS	GI COIL	1.20 mm	100	1.180		0.970	0.210	118.00	97.00	21.00	17.80	0	0.000	0.970	0.990	0	0	0.990	99.00
195	870-12127	BRKT HORZ MOUNT 1U DEPTH	GI COIL	1.20 mm	2000	0.350		0.200	0.150	700.00	400.00	300.00	42.86	0	0.000	0.200	0.220	0	0	0.220	440.00
196	870-12143	EAR MTG 1U CABLE ROUTING PDU BMU3	GI COIL	1.20 mm	900	0.400		0.300	0.100	360.00	270.00	90.00	25.00	0	0.000	0.300	0.320	0	0	0.320	288.00
197	870-12273A	SERVER	GI COIL	1.20 mm	50	1.400		1.040	0.360	70.00	52.00	18.00	25.71	0	0.000	1.040	1.060	0	0	1.060	53.00
198	870-12274A	CHASSIS FRONT AP7855A	GI COIL	1.20 mm	50	1.600		1.340	0.260	80.00	67.00	13.00	16.25	27	0.216	1.556	1.576	1350	108	1.576	76.80
199	870-12275B	CHASSIS FRONT AP7867A	GI COIL	1.20 mm	50	1.600		1.340	0.260	80.00	67.00	13.00	16.25	27	0.216	1.556	1.576	1350	108	1.576	76.80
200	870-12276	SPACER INTERNAL 6 CT PCB	GI COIL	1.2 mm	100	0.200		0.060	0.140	20.00	6.00	14.00	70.00	0	0.000	0.060	0.080	0	0	0.080	8.00
201	870-12277	SPACER INTERNAL JOGGLED 3 CT PCB	GI COIL	1.2 mm	100	0.200		0.060	0.140	20.00	6.00	14.00	70.00	0	0.000	0.060	0.080	0	0	0.080	8.00
202	870-13034A	RETAINER	GI COIL	2.5 mm	200	0.600		0.450	0.150	120.00	90.00	30.00	25.00	0	0.000	0.450	0.470	0	0	0.470	94.00
203	870-13312	CHASSIS AP7823 ROHS	GI COIL	0.9 mm	200	1.200		0.760	0.440	240.00	152.00	88.00	36.67	11	0.088	0.848	0.868	2200	176	0.868	176.60
204	870-13313	CHASSIS AP7823 ROHS	GI COIL	0.9 mm	200	1.200		0.760	0.440	240.00	152.00	88.00	36.67	11	0.088	0.848	0.868	2200	176	0.868	176.60
205	870-13694	BAR HEATSINK CLAMP BLADE RPDU ROHS	GI COIL	1.2mm	150	0.100		0.060	0.040	150.00	90.00	60.00	21.05	33	0.264	0.864	0.884	16500	132	0.884	442.00
206	870-14643B	CHASSIS FRONT AP7332	GI COIL	1.2mm	100	2.100		1.900	0.200	210.00	190.00	20.00	9.52	14	0.112	2.012	2.032	1400	112	2.032	203.20
207	870-14802B	ENCLOSURE RM SENSOR PDU 150	GI COIL	9 mm	300	0.540		0.400	0.140	162.00	120.00	42.00	25.93	11	0.088	0.488	0.508	3300	264	0.508	152.40
208	870-14941	COVER BOTTOM FOR MAINCONTROLLER	GI COIL	1.0mm	100	0.900		0.700	0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.720	0	0	0.720	72.00
209	870-14942	COVER TOP FOR MAINCONTROLLER	GI COIL	1.0mm	100	0.900		0.700	0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.720	0	0	0.720	72.00
210	870-15161B	CHASSIS BASE MAINTENANCE PDU SBPT3000MI	GI COIL	1.2 mm	150	1.230		1.050	0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	96	1.134	170.10
211	870-15162A	CHASSIS COVER MAINTENANCE BYPASS PDU	GI COIL	1.2 mm	100	0.820		0.620	0.200	82.00	62.00	20.00	24.39	3	0.024	0.644	0.664	300	24	0.664	66.40
212	870-15164B	CHASSIS BASE MAINT BYPASS PDU SBP3000MI	GI COIL	1.2 mm	150	1.230		1.050	0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	96	1.134	170.10
213	870-15167D	CHASSIS BASE MAINT BYPASS PDU	GI COIL	1.2 mm	150	1.230		1.050	0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	96	1.134	170.10
214	870-15190A	MTG EAR MAINTENANCE BYPASS PDU	GI COIL	1.50 mm	100	0.080		0.050	0.030	118.00	5.00	3.00	37.50	0	0.000	0.050	0.070	0	0	0.070	7.00

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

U.P. NIGRAH SWAMY
Manager-Commercial

ANNEXURE - A

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickne ss	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/Component s (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivets Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivets Required (Col 6*17) in Nos	Net Wt of Revits in the export product (Col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS	
215	870-15192D	CHASSIS BASE MAINT BY PASS PDU	GI COIL	1.2 mm	100	1.230		1.040		0.190	123.00	104.00	19.00	15.45	7	0.056	1.096	1.116		700	5.6	1.116	111.60
216	870-15226	CHASSIS FRONT AP 8661	GI COIL	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.386		3200	25.6	2.386	238.60
217	870-15226-001	CHASSIS FRONT AP8659	GI COIL	1.2 mm	200	2.420		2.110		0.310	484.00	422.00	62.00	12.81	32	0.256	2.366	2.386		6400	51.2	2.386	477.00
218	870-15226-002	CHASSIS FRONT AP8681	GI COIL	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.386		3200	25.6	2.386	238.60
219	870-17120	RAIL EXTENDER MAIN W/ FASTENERS NS SX	GI COIL	2.0 mm	1000	0.090		0.060		0.030	90.00	60.00	30.00	33.33	6	0.048	0.108	0.128		6000	48	0.128	128.00
220	870-17121	RAIL EXTENDER SPACER NS SX	GI COIL	2.0 mm	1000	0.070		0.050		0.020	70.00	50.00	20.00	28.57	0	0.000	0.050	0.070		0	0	0.070	70.00
221	870-22231	CORD CAP C20 AP8659	GI COIL	1.20 mm	250	0.170		0.100		0.070	42.50	25.00	17.50	41.18	0	0.000	0.100	0.120		0	0	0.120	30.00
222	870-24442	BRACKET CORD RETEN LONG WAVE3 PDU	GI COIL	1.50 mm	100	0.520		0.410		0.110	52.00	41.00	11.00	21.15	0	0.000	0.410	0.430		0	0	0.430	43.00
223	870-24443	BRACKET CORD RETEN SHORT WAVE3 PDU	GI COIL	1.50 mm	100	0.260		0.130		0.130	26.00	13.00	13.00	50.00	0	0.000	0.130	0.150		0	0	0.150	15.00
224	870-24506	CHASSIS FRONT AP8970	GI COIL	1.20 mm	100	2.520		2.120		0.400	252.00	212.00	40.00	15.87	37	0.296	2.416	2.436		3700	29.6	2.436	243.60
225	870-24509	CHASSIS FRONT AP8931	GI COIL	1.20 mm	100	2.520		2.120		0.400	252.00	212.00	40.00	15.87	21	0.168	2.288	2.308		2100	16.8	2.308	230.80
226	870-24511	CHASSIS FRONT AP8930	GI COIL	1.20 mm	110	2.470		2.080		0.390	271.70	228.80	42.90	15.79	41	0.328	2.408	2.428		4510	36.08	2.428	267.08
227	870-24529	CORD CAP AP8632	GI COIL	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.090		0	0	0.090	9.00
228	870-24532	COVER AP8632	GI COIL	1.20 mm	100	2.300		1.800		0.500	230.00	180.00	50.00	21.74	0	0.000	1.800	1.820		0	0	1.820	182.00
229	870-24564	COVER AP8930	GI COIL	1.20 mm	200	2.200		1.840		0.360	440.00	368.00	72.00	16.36	3	0.024	1.864	1.884		600	4.8	1.884	376.80
230	870-24566	COVER AP8932	GI COIL	1.20 mm	400	0.110		0.070		0.040	44.00	28.00	16.00	36.36	0	0.000	0.070	0.090		0	0	0.090	36.00
231	870-24572	COVER AP8870	GI COIL	1.20 mm	600	0.110		0.070		0.040	66.00	42.00	24.00	36.36	0	0.000	0.070	0.090		0	0	0.090	54.00
232	870-24574	CHASSIS FRONT AP8863	GI COIL	1.20 mm	150	2.500		1.900		0.600	375.00	285.00	90.00	24.00	27	0.216	2.116	2.136		4050	32.4	2.136	320.40
233	870-24575	COVER AP8833JX477-478	GI COIL	1.20 mm	100	2.470		2.080		0.390	247.00	208.00	39.00	15.79	3	0.024	2.104	2.124		300	2.4	2.124	212.40
234	870-24605	CHASSIS FRONT AP8862	GI COIL	1.20 mm	200	2.470		2.080		0.390	494.00	416.00	78.00	15.79	24	0.192	2.272	2.292		4800	38.4	2.292	458.40
235	870-24606	COVER AP8831	GI COIL	1.20 mm	100	1.270		1.040		0.230	127.00	104.00	23.00	18.11	24	0.192	1.232	1.252		2400	19.2	1.252	125.20
236	870-24607	COVER AP8832	GI COIL	1.20 mm	300	2.170		1.760		0.410	651.00	528.00	123.00	18.89	3	0.024	1.784	1.804		900	7.2	1.804	541.20
237	870-24608	CHASSIS FRONT AP8830	GI COIL	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	2.292		7200	57.6	2.292	687.60
238	870-24609	CHASSIS FRONT AP8831	GI COIL	1.20 mm	175	1.100		0.880		0.220	192.50	154.00	38.50	20.00	3	0.024	0.904	0.924		525	4.2	0.924	161.70
239	870-24917	CHASSIS FRONT FOR AP8833J	GI COIL	1.20 mm	100	1.270		1.040		0.230	127.00	104.00	23.00	18.11	12	0.096	1.136	1.156		1200	9.6	1.156	115.60
240	870-25295	END CAP 1.82IN FOR PDU WAVE3	GI COIL	1.20 mm	370	0.110		0.070		0.040	40.70	25.90	14.80	36.36	0	0.000	0.070	0.090		0	0	0.090	33.30
241	870-25296	CORD CAP 1.82IN 5-15/20P	GI COIL	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.090		0	0	0.090	9.00
242	870-25311	END CAP 1.72IN	GI COIL	1.20 mm	500	0.110		0.070		0.040	55.00	35.00	20.00	36.36	0	0.000	0.070	0.090		0	0	0.090	45.00
243	870-25312	CORD CAP 1.82IN M32	GI COIL	1.20 mm	360	0.110		0.070		0.040	39.60	25.20	14.40	36.36	0	0.000	0.070	0.090		0	0	0.090	32.40
244	870-25313	CORD CAP 1.72IN 5-15/20P	GI COIL	1.20 mm	300	0.110		0.070		0.040	33.00	21.00	12.00	36.36	0	0.000	0.070	0.090		0	0	0.090	27.00
245	870-25317	CAP END AP8632	GI COIL	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.090		0	0	0.090	9.00
246	870-25365	BREAKER HOUSING AP8970	GI COIL	1.20 mm	100	0.600		0.450		0.150	60.00	45.00	15.00	25.00	0	0.000	0.450	0.470		0	0	0.470	47.00
247	870-25970	CORD CAP AP8830J	GI COIL	1.20 mm	200	0.110		0.070		0.040	22.00	14.00	8.00	36.36	0	0.000	0.070	0.090		0	0	0.090	18.00
248	870-25971	CORD CAP AP8930J	GI COIL	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.090		0	0	0.090	9.00
249	870-26204	CHASSIS FRONT AP8441& AP8453 MBO	GI COIL	1.20 mm	100	1.920		1.500		0.420	192.00	150.00	42.00	21.88	24	0.192	1.692	1.712		2400	19.2	1.712	171.20
250	870-26205	CHASSIS FRONT AP8461 MBO	GI COIL	1.20 mm	100	2.500		1.300		0.500	250.00	130.00	120.00	48.00	32	0.256	1.556	1.576		3200	25.6	1.576	157.60
251	870-26205-001	CHASSIS FRONT AP8459 MBO	GI COIL	1.20 mm	120	2.500		2.000		0.500	300.00	240.00	60.00	20.00	32	0.256	2.256	2.276		3840	30.72	2.276	227.12
252	870-26205-002	CHASSIS FRONT AP8481 MBO	GI COIL	1.20 mm	100	2.500		2.000		0.500	250.00	200.00	50.00	20.00	32	0.256	2.256	2.276		3200	25.6	2.276	227.60
253	870-27891	COVER AP8931	GI COIL	1.20 mm	100	1.270		1.020		0.250	127.00	102.00	25.00	19.69	3	0.024	1.044	1.064		300	2.4	1.064	106.40
254	870-27932	COVER AP8970	GI COIL	1.20 mm	50	2.230		1.020		0.430	111.50	51.00	60.50	54.26	3	0.024	1.044	1.064		150	1.2	1.064	53.20
255	870-27933	COVER AP8863	GI COIL	1.20 mm	100	2.230		0.960		0.430	223.00	96.00	127.00	56.95	3	0.024	0.984	1.004		300	2.4	1.004	100.40

Wastage of EGI Sheets/ Coils in %

$$(\text{col } 15 / \text{col } 13) \cdot 100$$

27.77

For VEEK-O-METALS PVT. LTD

U.P. NINGASWAMY
Asst. Manager-Commercial

विनोद कुमार काश्यप
VINOD KUMAR KASHYAP
मिनेत्रा कार्गो विकास अधिकारी
Foreign Trade Development Officer
विदेशी वाणिज्य सहायक अधिकारी
Directorate General of Commerce
राष्ट्रीय वाणिज्य विभाग
अजिंक्य भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

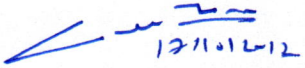
Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 17/10/2017 - Case No. 8/17/81 (M/s Plansee India High Performance Materials Pvt. Ltd.) (Advance Authorization No. 0710110309 dated 23.08.2016)

Advance Authorisation may be ratified as under:

1. Word "Relevant " may be prefixed with the description of import item and its quantity may be allowed as 525 Kgs. as 1.05 Kgs./Kg. content in export item.

Norms committee may take a view


17/10/2017

(S. K. Jain)
Development Officer

Norms Committee I

DIPP No. 12/72/2017-TSW/48 dated 17/10/2017


विनोद कुमार कश्यप
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Foreign Trade Development Officer
विदेश व्यापार मंत्रालय, नई दिल्ली
Directorate General of Foreign Trade
वणिज्य विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 17/10/2017- Case No. 14/15/81 (M/s Eswari Global Metal Industries Pvt. Ltd.) (Advance Authorization No. 0710111004 dated 19.01.2017)

Advance Authorisation may be ratified as under:

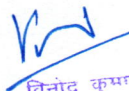
1. Words "Minimum Lead content 98 %" may be suffixed with the description of export items at Sl. No. 1 & 3.
2. Quantity of import item may be allowed as 4798.9 MT inclusive of 6 % wastage.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/64 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

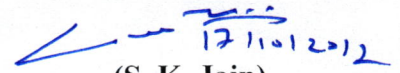
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017 - Case No. 44/9/81 (M/s Mew Electricals Ltd.) (Advance Authorization No. 3410042871 dated 20.01.2017)

Advance Authorisation may be ratified as under on repeat basis:

1. Export item to contain 99980 Kgs. of Copper.
2. Quantity of import item may be allowed as applied for i.e. 104979 Kgs. as 1.05 Kgs./Kg. content in the export item, taking clue from SION C-1890.

Norms committee may take a view

 17/10/2017

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/66 dated 17/10/2017


विनीत कुमार कश्यप
VINOD KUMAR KASHYAP
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Directorate General of Foreign Trade
वाणिज्य विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

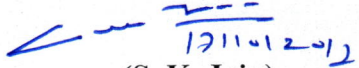
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017- Case No. 31/9/81 (M/s Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310812281 dated 30.03.2017)**

Firm may be asked to submit the following information:

1. Size of conductors in cables alongwith quantities of cables in Meters, conductor size wise.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable
4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
5. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/74 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार निदेशक असेसनी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
अणिमल सिंगमार्ग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

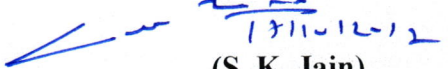
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017- Case No. 15/15/81 (M/s Eswari Global Metal Industries Pvt. Ltd.) (Advance Authorization No. 0710111404 dated 12.04.2017)

Advance Authorisation may be ratified as under:

1. Words "Minimum Lead content 98 %" may be suffixed with the description of export items at Sl. No. 2 & 3.
2. Words "Lead content 52 to 55 %" may be suffixed with the description of import item.
3. Quantity of import item may be allowed as 2889 MT inclusive of 6 % wastage.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/76 dated 17/10/2017


विनोद कुमार कश्यप
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विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
अणिमल विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

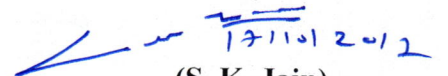
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017- Case No. 19/9/81 (M/s Rahee Track Technologies Private Limited) (Advance Authorization No. 0210207596 dated 15.05.2017)

Advance Authorisation may be ratified as under:

1. Import items at Sl. No. 1, 2 & 3 may be allowed as 1.02 Kgs./Kg. content in export items.
2. Import items at Sl. No. 4, 5 & 6 may be allowed on net basis with accountability clause.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/80 dated 17/10/2017


विनोद कुमार कश्यप
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विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

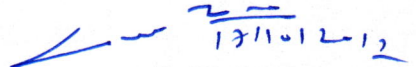
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017- Case No. 46/9/81 (M/s Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310813355 dated 17.05.2017)**

Firm may be asked to submit the following additional information:

1. Use of import items at Sl. No. 6 to 13 in ZHFR insulated & Sheathed cables (export item No. 2) and basis for their quantities.
2. Size of conductors in cables alongwith quantities of cables in Meters, conductor size wise.
3. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
4. Net weight per KM of each Cable
5. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
6. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/82 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASH/AP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, भारत-देशांतर
Directorate General of Foreign Trade
वणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017- Case No. 20/9/81 (M/s Rahee Track Technologies Private Limited) (Advance Authorization No. 0210207640 dated 30.05.2017)

Advance Authorisation may be ratified as under:

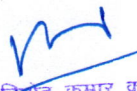
1. Import items at Sl. No. 1, 2 & 3 may be allowed as 1.02 Kgs./Kg. content in export items.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/89 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
अधिसूचना विभाग, नई दिल्ली
New Delhi, New Delhi

95
17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 10/10/2017- Case No. 22/15/81 (M/s Padia Exports Pvt. Ltd.) (Advance Authorization No. 0510403052 dated 06.06.2017)

Advance Authorisation may be ratified as under:

1. Export item to contain 300 MT of Non-Magnetic Stainless Steel Grade 201.
2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/95 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार एवं निर्यात
Directorate General of Foreign Trade
विदेश व्यापार विभाग
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017 - Case No. 26/15/81 (M/s TDT Copper Limited) (Advance Authorization No. 0510403230 dated 27.06.2017)

Advance authorization may be ratified as under on repeat basis:

1. Taking clue from SIONs C-206 & C-1323, quantity of import item may be allowed as 1010000 Kgs. as 1.01 Kgs./Kg. content in the export product.

Norms committee may take a view


12/10/2017
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/108 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
भारतीय व्यापार मंत्रालय
Directorate General of Foreign Trade
अखिल भारतीय आयात निर्यात
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017 - Case No. 19/15/81 (M/s Lloyds Line Pipes Ltd.) (Advance Authorization No. 0510403255 dated 29.06.2017)

Advance Authorisation may be ratified as under on repeat basis:

1. Words "of relevant thickness and grade" may be suffixed with the description of import items at Sl. No. 1 to 4.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 7812 MT, for export item No. 1, taking clue from SIONs C-1983/C-1984.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 3906 MT, for export item No. 2, taking clue from SIONs C-1983/C-1984.
4. Quantities of import items at Sl. No. 3 & 4 may be allowed as applied for i.e. 5250 MT each as 1.05 Kgs./kg. content in export items at. No. 3 & 4 respectively taking clue from SION C-2004.

Norms committee may take a view

17/10/2017
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/109 dated 17/10/2017

12/10/17
विनीत कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
आणिज्य विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. 21/15/81 (M/s Magppie International Limited)
(Advance Authorization No. 0510403277 dated 29.06.2017)**

Advance Authorisation may be ratified as under:

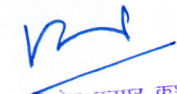
1. Words "other than rectangular/square shape or having straight edges & containing 154000 Kgs. of Magnetic Stainless Steel (400 Series) " may be suffixed with the description of export product.
2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 200200 Kgs. as 1.30 Kgs./Kg. content in the export products as per SION C-832.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/110 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
निदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
निदेश व्यापार, भारत-विदेशीय
Directorate General of Foreign Trade
आर्थिक विभाग, नई दिल्ली
Economic Affairs, New Delhi
udvig @shawar, New Delhi

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17-10-2017

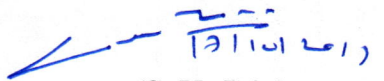
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. 20/15/81 (M/s Magppie International Limited)
(Advance Authorization No. 0510403497 dated 25.07.2017)**

Advance Authorisation may be ratified as under:

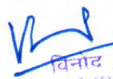
1. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 300300 Kgs. as 1.10 Kgs./Kg. content in the export products. .

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/118 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेशी व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेशी व्यापार - मंत्रालय
Directorate General of Foreign Trade
व्यापार विभाग
Udyog Bhawan, New Delhi

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17-10-2017

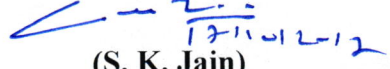
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017 - Case No. 8/15/81 (M/s A-1 Fence Products Company Pvt. Limited) (Advance Authorization No. 0310815131 dated 11.08.2017)

Firm may be asked to submit the following details:

1. Information in respect of Sl. No. 3, 4, 5, 11 & 11A of Standard Deficiency Format, for Sharp Edge Coils with Galvanised steel Wire (Export item) having width 14 mm & 35 mm.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/120 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, मंत्रालय
Directorate General of Foreign Trade
अधिसूचना विभाग
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion
(TSW)

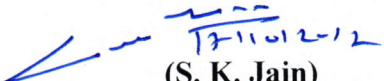
121
17-10-2017

NC Meeting dated 17/10/2017 - Case No. 9/15/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310815358 dated 23.08.2017)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
3. Material balancing viz. net content of each imported and indigenous input, export product wise.
4. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/121 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, महानगरपालिका
Directorate General of Foreign Trade
महानगर विकास विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017- Case No. 17/15/81 (M/s Jain Metal Rolling Mills) (Advance Authorization No. 0410163492 dated 31.08.2017)

Advance Authorisation may be ratified as under:

1. Words "Lead Content (90% to 99%)" given in the description of export item may be modified as "Minimum Lead Content 98%"
2. Quantity of import item may be allowed as applied for i.e. 4350 MT taking clue from SION C-1153

Norms committee may take a view

17/10/2017
(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/122 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, नई दिल्ली
Directorate General of Foreign Trade
अधिसूचना विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

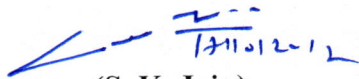
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017 - Case No. 23/15/81 (M/s. Ratnamani Metals & Tubes Limited) (Advance Authorization No. 0810140933 dated 14.09.2017)

Firm may be asked to submit the following information:

1. Thickness of 3LPE coating in export items at Sl. No. 1, 2 & 3.
2. Quantities of 3LPE coated ERW Pipes (Export item No. 3) in meters , separately for different OD pipes
3. Information in respect of Sl. No. 4 & 5 of Standard Deficiency Format, export product wise.
4. Net weight of export items at Sl. No. 1 , 2 & 3 after taking into account the weight of 3 LPE coating.
5. Detailed calculations for the quantities of coating materials, at Sl. No. 2, 3 & 4, 10, 11 & 12 and 16, 17 & 18 supported by coating thicknesses and coating areas in the export products and wastages claimed at each stage of manufacture.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12//72/2017-TSW/124 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, नई दिल्ली
Directorate General of Foreign Trade
Ministry of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion
(TSW)

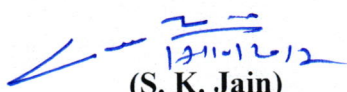
125
17-10-2017

NC Meeting dated 17/10/2017 - Case No. 10/15/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310815906 dated 22.09.2017)

Firm may be asked to submit the following information:

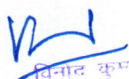
1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)
3. Material balancing viz. net content of each imported and indigenous input, export product wise.
4. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/125 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेशी व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेशी व्यापार, मंत्रालय
Directorate General of Foreign Trade
मंत्रालय, विभाग, अर्थ विभाग
Ministry of Commerce, New Delhi

Department of Industrial Policy & Promotion
(TSW)

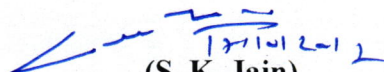
126
17-10-2017

NC Meeting dated 17/10/2017- Case No. 1/15/81 (M/s Kirtanlal Steel Private Ltd.)
(Advance Authorization No. 0310816010 dated 27.09.2017)

Advance Authorisation may be ratified as under on repeat basis as per their
Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated
16/05/2017:

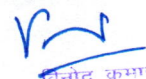
1. Words " BTC/EUE/LTC/STC" may be prefixed with the description of export product .
2. Word "Relevant grade and size " may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12//72/2017-TSW/126 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
वणिज्य विभाग/Dept of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion
(TSW)**

127
17-10-2017

**NC Meeting dated 17/10/2017- Case No. 2/15/81 (M/s Kirtanlal Steel Private Ltd.)
(Advance Authorization No. 0310816008 dated 27.09.2017)**

Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated 16/05/2017:

1. Words "BTC/EUE/LTC/STC" may be prefixed with the description of export product.
2. Word "Relevant grade and size" may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12//72/2017-TSW/127 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
अधिसूचना विभाग, नई दिल्ली
New Delhi, New Delhi
Gurgaon, New Delhi

Department of Industrial Policy & Promotion
(TSW)

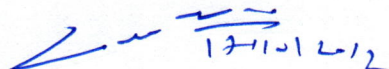
128
17-10-2017

NC Meeting dated 17/10/2017- Case No. 3/15/81 (M/s Kirtanlal Steel Private Ltd.)
(Advance Authorization No. 0310816007 dated 27.09.2017)

Advance Authorisation may be ratified as under on repeat basis as per their
Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated
16/05/2017:

1. Words " BTC/EUE/LTC/STC" may be prefixed with the description of export product .
2. Word "Relevant grade and size " may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12//72/2017-TSW/128 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, भारत-विदेशीय
Directorate General of Foreign Trade
वणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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17-10-2017

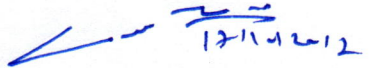
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017- Case No. 4/15/81 (M/s Kirtanlal Steel Private Ltd.)
(Advance Authorization No. 0310816005 dated 27.09.2017)**

Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated 16/05/2017:

1. Words " BTC/EUE/LTC/STC" may be prefixed with the description of export product .
2. Word "Relevant grade and size " may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONs C-385 & C-593.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12//72/2017-TSW/129 dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, मंत्रालय, नई दिल्ली
Directorate General of Foreign Trade
वणिज्य विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

AR-154
17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. A/R-154 (M/s Jainson Cables India Pvt. Ltd.)
(Advance Authorization No. 0810133370 dated 17.09.2014)**

Advance Authorization may be ratified as under:

1. Size of conductors in cables alongwith quantities of cables in Meters and their net weights may be specified as per enclosed Annexure.
2. Voltage rating of cables may be specified as 1100 V.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/Continuous cast Copper Rod may be allowed as applied for i.e. 126.49 MT taking clue from Engineering Tables- 4 & 5.
4. Quantity of import item at Sl. No. 2 i.e. Rubber Compound may be allowed as 1.025 Kgs./Kg. content in the export items as claimed by the firm.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/154-A/R dated 17/10/2017


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, अर्थविकास
Directorate General of Foreign Trade
अर्थविकास विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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AUTHORISATION NO. 810133370 DATED 17 SEPTEMBER 2014

FILE NO. 08/24/040/00002/AM15

Rubber Cables	Quantity	Net Weight	Copper	TERMO PLASTIC ELASTOMER COMPOUND (TPE)
Cable Size	Meters	M.T	M.T	M.T
1 x 10	4015	0.421	0.36	0.061
1 x 10	2700	0.277	0.241	0.036
Total	6715	0.698	0.601	0.097
1 x 25	1000	0.31	0.224	0.087
1 x 25	1000	0.308	0.2	0.108
Total	2000	0.618	0.424	0.195
1 x 35	4045	1.877	1.27	0.087
1 x 50	3000	1.89	1.351	NA
1 x 50	25285	15.677	11.4	NA
1 x 50	15111	8.946	6.813	1.973
Total	43396	26.513	19.564	1.973
1 x 70	4988	4.19	3.16	NA
1 x 70	16410	13.263	10.225	NA
1 x 70	10105	8.185	6.403	1.942
Total	31503	25.638	19.788	1.942
1 x 95	800	0.804	0.69	0.113
1 x 95	3000	3.24	2.595	NA
1 x 95	2025	2.147	1.752	NA
Total	5825	6.191	5.037	0.113
1 x 120	900	1.142	0.972	0.169
3 x 1.5	4965	0.586	0.209	0.377
3 x 1.5	510	0.063	0.021	0.042
3 x 1.5	1725	0.228	0.072	0.156
3 x 1.5	7100	0.824	0.3	0.156
Total	14300	1.701	0.602	0.731
3 x 2.5	595	0.11	0.041	0.069
3 x 2.5	550	0.099	0.038	0.061
3 x 2.5	5045	0.726	0.349	0.061
3 x 2.5	540	0.1	0.037	0.064
3 x 2.5	538	0.1	0.037	0.064
Total	7268	1.135	0.502	0.319
3 x 4	1012	0.199	0.108	0.091
3 x 4	2002	0.428	0.215	NA
Total	3014	0.627	0.323	0.091
3 x 6	4025	1.023	0.65	0.373
3 x 6	1100	0.279	0.177	0.102
3 x 6	2530	0.64	0.408	0.232
3 x 6	1522	0.396	0.245	0.151
Total	9177	2.338	1.48	0.858
3 x 10	600	0.25	0.161	0.089
3 x 10	1513	0.636	0.407	0.229
Total	2113	0.886	0.568	0.318
3 x 16	600	0.378	0.258	0.12

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

JAINSON Cables India Pvt. Ltd.

Director

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3 x 16	1510	0.96	0.65	0.31
3 x 16	515	0.322	0.179	0.127
Total	2625	1.66	1.087	0.557
3 x 25	700	0.693	0.47	0.223
3 x 25	2015	2.015	1.355	0.66
3 x 25	1522	1.501	0.898	0.566
Total	4237	4.209	2.723	1.449
3 x 35	850	1.135	0.8	0.36
3 x 35	1523	2.08	1.434	0.647
Total	2373	3.215	2.234	1.007
3 x 50	700	1.29	0.945	0.346
3 x 50	1017	1.886	1.374	0.512
3 x 50	580	1.072	0.784	0.288
3 x 50	1515	2.781	1.923	0.901
Total	3812	7.029	5.026	2.047
3 x 70	800	2	1.519	0.481
3 x 70	1015	2.598	1.926	0.671
3 x 70	1115	2.83	2.117	0.713
3 x 70	1515	3.848	2.754	1.088
Total	4445	11.276	8.316	2.953
3 x 95	517	1.755	1.34	0.416
3 x 95	510	1.726	1.281	0.441
Total	1027	3.481	2.621	0.857
3 x 120	510	2.154	1.654	0.499
3 x 120	4706	19.057	15.275	3.782
3 x 120	510	2.084	1.622	0.496
Total	5726	23.295	18.551	4.777
3 x 150	354	1.877	1.436	0.441
3 x 150	1000	5.404	4.056	1.347
3 x 150	2000	10.744	8.032	2.712
3 x 150	6000	31.797	23.665	8.132
Total	9354	49.822	37.189	12.632
4 x 1.5	3045	0.475	0.172	0.303
4 x 1.5	10035	1.445	0.565	0.88
4 x 1.5	14890	2.323	0.839	1.483
4 x 1.5	3040	0.465	0.171	0.293
4 x 1.5	15200	2.402	0.857	1.546
4 x 1.5	20025	2.924	1.129	1.796
4 x 1.5	3040	0.417	0.171	NA
4 x 1.5	14935	2.275	0.843	1.58
4 x 1.5	15165	2.365	0.756	1.604
Total	99375	15.091	5.503	9.485
4 x 2.5	4875	0.946	0.449	0.497
4 x 2.5	25218	5.591	2.326	3.266
4 x 2.5	3045	0.673	0.281	0.392
4 x 2.5	22652	5.071	2.09	2.981
4 x 2.5	10050	2.01	0.926	1.083
4 x 2.5	3020	0.589	0.279	NA
4 x 2.5	25150	5.584	2.17	3.516
4 x 2.5	20446	4.539	1.888	2.516

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3

VK
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
Foreign Trade Development Officer
विदेश व्यापार निदेशाधिकारी
Directorate General of Foreign Trade
अधिव्य. विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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Total	114456	25.003	10.409	14.251
4 x 4	4048	1.225	0.581	0.634
4 x 4	2030	0.617	0.29	0.327
4 x 4	5030	1.529	0.722	0.807
4 x 4	2009	0.611	0.288	0.321
4 x 4	1995	0.644	0.286	NA
4 x 4	6994	2.154	0.905	1.243
4 x 4	7021	2.135	1.009	1.148
Total	29127	8.915	4.081	4.48
4 x 6	2005	0.862	0.432	0.43
4 x 6	3030	1.303	0.652	0.652
4 x 6	1963	0.83	0.423	0.407
4 x 6	1800	0.635	0.387	0.248
4 x 6	2020	0.861	0.435	0.427
4 x 6	3039	1.313	0.653	0.659
4 x 6	1982	0.872	0.427	0.446
4 x 6	1915	0.839	0.412	NA
4 x 6	3041	1.302	0.555	0.446
4 x 6	3025	1.295	0.652	0.725
Total	23820	10.112	5.028	4.44
4 x 10	1010	0.752	0.362	0.39
4 x 10	9500	5.273	3.408	1.866
4 x 10	997	0.745	0.358	0.387
4 x 10	1015	0.741	0.364	0.377
4 x 10	1510	1.111	0.442	0.595
4 x 10	1516	1.128	0.598	0.412
Total	15548	9.75	5.532	4.027
4 x 16	6500	5.265	3.731	1.533
4 x 16	985	1.093	0.565	0.528
Total	7485	6.358	4.296	2.061
4 x 25	4700	6.049	4.215	1.833
4 x 25	1004	1.653	0.9	0.753
4 x 25	509	0.84	0.458	0.383
Total	6213	8.542	5.573	2.969
4 x 35	5000	8.575	6.279	2.297
4 x 50	510	1.413	0.919	NA
5 x 4	1970	0.735	0.354	NA

VH
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
Foreign Trade Development Officer
उद्योग विभाग, नई दिल्ली
Directorate General of Foreign Trade
विभाग, उद्योग, नई दिल्ली
Udyog Bhawan, New Delhi

Jainson Cables India Pvt. Ltd.

Director

AR-155

17-10-2017

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. A/R-155 (M/s Jainson Cables India Pvt. Ltd.)
(Advance Authorization No. 0810135610 dated 03.07.2015)**

Advance Authorization may be ratified as under:

1. Size of conductors in cables alongwith quantities of cables in Meters and their net weights may be specified as per enclosed Annexure.
2. Voltage rating of cables may be specified as 1100 V.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/Continuous cast Copper Rod may be allowed as applied for i.e. 125 MT taking clue from Engineering Tables- 4 & 5.
4. Quantity of import item at Sl. No. 2 i.e. Rubber Compound may be allowed as 1.025 Kgs./Kg. content in the export items as claimed by the firm.

Norms committee may take a view

17/10/2017
(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/155-A/R dated 17/10/2017

विनोद कुमार कश्यप
VINOD KUMAR KASHAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार निदेशादेशक
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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AUTHORISATION NO. 810135610 DATED 03 JULY 2015

FILE NO. 08/24/040/@0095/AM16

Rubber Cables	Quantity	Net Weight	Copper	TERMO PLASTIC ELASTOMER COMPOUND (TPE)
Cable Size	Meters	M.T	M.T	M.T
1 x 10	5600	0.588	0.181	0.407
1 x 10	5585	0.592	0.5	0.092
Total	11185	1.18	0.681	0.499
1 x 16	1045	0.215	0.15	0.065
1 x 25	1040	0.308	0.285	0.023
1 x 35	530	0.234	0.166	0.068
1 x 35	6000	2.718	1.883	0.836
1 x 35	1000	0.398	0.313	0.086
1 x 35	1000	0.4	0.244	0.157
1 x 35	5000	2.195	1.569	0.627
1 x 35	500	0.202	0.122	0.08
1 x 35	1000	0.45	0.313	0.137
1 x 35	750	0.299	0.183	0.117
1 x 35	300	0.135	0.094	0.041
1 x 35	8965	4.034	2.814	1.22
1 x 35	10000	4.5	3.139	1.361
1 x 35	3000	1.17	0.734	0.437
1 x 35	2000	0.9	0.627	0.273
1 x 35	1060	0.424	0.333	0.091
1 x 35	750	0.293	0.183	0.11
Total	41855	18.352	12.717	5.641
1 x 50	5000	3	2.272	0.728
1 x 50	3000	1.68	1.053	0.627
1 x 50	2000	1.1	0.702	0.398
1 x 50	10000	6.08	4.503	1.577
1 x 50	5050	2.696	1.774	0.922
1 x 50	2600	1.586	1.123	0.463
1 x 50	2000	1.2	0.901	0.299
1 x 50	3000	1.83	1.351	0.479
1 x 50	2000	1.1	0.489	0.611
1 x 50	1500	0.93	0.675	0.256
1 x 50	8995	5.595	4.051	1.543
1 x 50	5080	2.805	1.785	1.02
1 x 50	9900	6.198	4.458	1.74
1 x 50	3000	1.59	1.053	0.537
1 x 50	1000	0.63	0.45	0.18
1 x 50	1000	0.55	0.351	0.199
1 x 50	3000	1.89	1.23	0.66
Total	68125	40.46	28.221	12.239
1 x 70	5000	3.75	3.163	0.587
1 x 70	2000	1.66	1.264	0.396
1 x 70	2300	1.909	1.456	0.453
1 x 70	14175	11.836	8.972	2.863
1 x 70	2500	1.8	1.581	0.218
1 x 70	1000	0.83	0.633	0.197
1 x 70	1750	1.312	0.864	0.448
1 x 70	2000	1.68	1.264	0.416
1 x 70	1500	1.26	0.949	0.311
1 x 70	10000	8.4	6	2.4

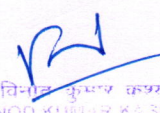

 विनोद कुमार कश्यप
 VINOD KUMAR KASHI
 Foreign Trade Development Officer
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi, India

1 x 70	3000	2.49	1.898	0.592
1 x 70	3500	2.59	1.728	0.862
1 x 70	3000	2.22	1.481	0.739
1 x 70	2000	1.7	1.264	0.436
1 x 70	3000	2.52	1.481	1.039
1 x 70	1750	1.278	0.864	0.413
1 x 70	3000	2.49	1.897	0.592
1 x 70	2040	1.518	1.008	0.511
1 x 70	2000	1.7	1.264	0.436
1 x 70	5000	3.7	2.468	1.231
1 x 70	1000	0.84	0.633	0.207
1 x 70	1250	0.913	0.617	0.297
1 x 70	5000	4.2	3.163	1.037
1 x 70	8000	6.72	4.563	2.157
1 x 70	3000	2.52	1.171	1.349
Total	88765	71.836	51.646	20.187
1 x 95	500	0.488	0.431	0.057
1 x 95	2000	1.896	1.346	0.549
1 x 95	500	0.485	0.337	0.148
1 x 95	2000	2.16	1.728	0.432
1 x 95	2000	2.18	1.728	0.452
1 x 95	200	0.218	0.171	0.047
1 x 95	1035	1.097	0.894	0.203
1 x 95	1000	0.97	0.673	0.297
1 x 95	300	0.321	0.259	0.062
1 x 95	400	0.39	0.268	0.121
Total	9935	10.205	7.835	2.368
1 x 120	1000	1.21	0.91	0.299
1 x 120	500	0.59	0.454	0.136
1 x 120	500	0.65	0.082	0.568
1 x 120	500	0.595	0.425	0.17
1 x 120	300	0.391	0.35	0.041
Total	2800	3.436	2.221	1.214
2 x 1.5	3030	0.403	0.084	0.318
2 x 1.5	3030	0.397	0.085	0.312
2 x 1.5	3024	0.387	0.085	0.302
Total	9084	1.187	0.254	0.932
2 x 2.5	3010	0.497	0.137	0.359
2 x 2.5	2895	0.463	0.134	0.329
Total	5905	0.96	0.271	0.688
2 x 4	2115	0.415	0.152	0.263
2 x 6	2070	0.529	0.222	0.307
2 x 6	2020	0.501	0.217	0.283
Total	4090	1.03	0.439	0.59
3 x 1	600	0.06	0.016	0.043
3 x 1.5	2895	0.428	0.122	0.307
3 x 1.5	5025	0.764	0.212	0.552
3 x 1.5	525	0.066	0.022	0.043
3 x 1.5	6025	0.892	0.254	0.638
3 x 1.5	3025	0.46	0.127	0.333
3 x 1.5	2995	0.434	0.126	0.308
3 x 1.5	535	0.067	0.022	0.046
3 x 1.5	3045	0.466	0.128	0.338
3 x 1.5	3045	0.45	0.128	0.322
3 x 1.5	4010	0.594	0.17	0.423
3 x 1.5	5035	0.745	0.213	0.532

VINOD KUMAR KASHYAP
Foreign Trade Development Officer
Directorate General of Foreign Trade
अधिकांश विभाग, अर्थ विभाग
Udyog Bhawan

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3 x 1.5	600	0.078	0.025	0.053
3 x 1.5	3060	0.49	0.129	0.361
Total	39820	5.934	1.678	4.256
3 x 2.5	2990	0.568	0.206	0.362
3 x 2.5	3015	0.588	0.208	0.38
3 x 2.5	520	0.093	0.036	0.057
3 x 2.5	3023	0.562	0.209	0.353
3 x 2.5	3010	0.545	0.208	0.337
3 x 2.5	3030	0.564	0.209	0.356
3 x 2.5	545	0.098	0.037	0.061
3 x 2.5	3045	0.56	0.21	0.35
3 x 2.5	3045	0.579	0.21	0.369
3 x 2.5	2890	0.523	0.2	0.323
3 x 2.5	3000	0.582	0.208	0.374
3 x 2.5	200	0.038	0.014	0.023
Total	28313	5.3	1.955	3.345
3 x 4	530	0.101	0.057	0.043
3 x 4	2035	0.495	0.219	0.277
3 x 4	1530	0.293	0.148	0.146
3 x 4	2010	0.472	0.216	0.257
3 x 4	2050	0.506	0.221	0.286
3 x 4	1840	0.438	0.198	0.24
3 x 4	1500	0.288	0.161	0.127
Total	11495	2.593	1.22	1.376
3 x 6	500	0.127	0.081	0.047
3 x 6	1989	0.646	0.321	0.326
3 x 6	4080	1.045	0.658	0.387
3 x 6	1544	0.389	0.225	0.163
3 x 6	2040	0.632	0.329	0.303
3 x 6	2040	0.645	0.329	0.317
3 x 6	3040	0.76	0.49	0.27
3 x 6	2040	0.647	0.329	0.318
3 x 6	1525	0.391	0.246	0.146
Total	18798	5.282	3.008	2.277
3 x 10	520	0.221	0.14	0.081
3 x 10	1045	0.437	0.271	0.167
3 x 10	1025	0.419	0.276	0.143
3 x 10	1015	0.428	0.273	0.156
Total	3605	1.505	0.96	0.547
3 x 16	520	0.329	0.224	0.106
3 x 16	2030	1.279	0.816	0.463
3 x 16	1984	1.365	0.854	0.511
Total	4534	2.973	1.894	1.08
3 x 25	518	0.514	0.348	0.167
3 x 25	1515	1.515	0.919	0.597
3 x 25	306	0.296	0.185	0.111
3 x 25	3045	3.21	2.048	1.162
Total	5384	5.535	3.5	2.037
3 x 35	2515	3.345	2.137	1.208
3 x 35	306	0.411	0.26	0.151
3 x 35	315	0.508	0.297	0.211
3 x 35	3005	4.027	2.829	1.198
Total	6141	8.291	5.523	2.768
3 x 50	2015	3.611	2.544	1.067
3 x 50	306	0.542	0.386	0.157
3 x 50	3010	5.598	4.066	1.532
Total	5331	9.751	6.996	2.756
3 x 70	2000	4.96	3.548	1.412
3 x 70	306	0.75	0.542	0.207
3 x 70	2005	5.033	3.806	1.227

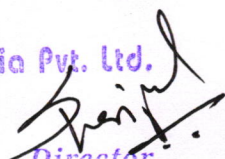

 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 विदेश व्यापार विकास अधिकारी
 Directorate General of Foreign Trade
 अखिल भारतीय व्यापारिक परिषद्
 Udyog Bhawan, New Delhi

155
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Total	4311	10.743	7.896	2.846
3 x 95	516	1.704	1.25	0.453
3 x 95	1010	3.349	2.617	0.731
Total	1526	5.053	3.867	1.184
3 x 120	4400	17.73	13.717	4.013
3 x 120	515	2.085	1.604	0.48
3 x 120	1002	4.028	3.123	0.905
3 x 120	525	2.111	1.703	0.407
Total	6442	25.954	20.147	5.805
3 x 150	1900	10.24	7.709	2.531
4 x 1	800	0.104	0.029	0.076
4 x 1.5	1000	0.16	0.056	0.103
4 x 1.5	3020	0.559	0.17	0.389
4 x 1.5	2995	0.515	0.168	0.347
4 x 1.5	15110	2.358	0.851	1.507
4 x 1.5	15005	2.086	0.846	1.24
4 x 1.5	3030	0.536	0.17	0.367
4 x 1.5	25048	4.06	0.024	4.036
4 x 1.5	3010	0.512	0.169	0.343
4 x 1.5	19830	2.775	1.118	1.657
4 x 1.5	15035	2.226	0.847	1.379
4 x 1.5	3030	0.521	0.17	0.351
4 x 1.5	3030	0.548	0.171	0.377
4 x 1.5	1030	0.164	0.053	0.111
4 x 1.5	14928	2.299	0.77	1.529
Total	125101	19.319	5.583	13.736
4 x 2.5	5025	1.05	0.463	0.587
4 x 2.5	3000	0.681	0.277	0.403
4 x 2.5	3000	0.681	0.276	0.406
4 x 2.5	25060	5.563	2.311	3.252
4 x 2.5	5000	1.02	0.461	0.559
4 x 2.5	3010	0.681	0.277	0.403
4 x 2.5	3020	0.695	0.278	0.417
4 x 2.5	3045	0.658	0.281	0.377
4 x 2.5	25280	5.613	2.331	3.281
4 x 2.5	4025	0.926	0.371	0.556
4 x 2.5	3025	0.696	0.279	0.417
4 x 2.5	3020	0.686	0.279	0.407
4 x 2.5	2995	0.683	0.276	0.407
4 x 2.5	500	0.11	0.046	0.063
4 x 2.5	3020	0.676	0.279	0.397
4 x 2.5	1040	0.232	0.096	0.137
4 x 2.5	1025	0.23	0.087	0.143
4 x 2.5	24970	5.493	2.108	3.385
Total	119060	26.374	10.776	15.597
4 x 4	2020	0.62	0.29	0.33
4 x 4	3974	1.224	0.57	0.653
4 x 4	4985	1.72	0.714	1.006
4 x 4	2010	0.681	0.288	0.393
4 x 4	2025	0.624	0.291	0.333
4 x 4	1030	0.319	0.001	0.318
4 x 4	7545	2.279	1.081	1.197
4 x 4	2010	0.683	0.288	0.396

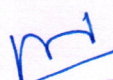

 विनोद कुमार कश्यप
 VINOD KUMAR KASH /AP
 Foreign Trade Development Officer
 Foreign Trade Development Officer
 Ministry of Commerce
 Directorate of Foreign Trade
 110055, New Delhi
 110055, New Delhi

Jainson Cables India Pvt. Ltd.


 Director

155
6

4 x 4	2030	0.672	0.291	0.381
4 x 4	5005	1.681	0.718	0.963
4 x 4	300	0.093	0.044	0.05
4 x 4	1045	0.324	0.15	0.173
4 x 4	2980	0.933	0.385	0.548
4 x 4	10063	3.117	1.303	1.814
Total	47022	14.97	6.414	8.555
4 x 6	2018	0.868	0.434	0.433
4 x 6	1513	0.651	0.325	0.327
4 x 6	2015	0.871	0.433	0.438
4 x 6	2000	0.856	0.431	0.426
4 x 6	1025	0.445	0.222	0.223
4 x 6	200	0.088	0.044	0.046
4 x 6	1985	0.869	0.385	0.484
Total	10756	4.648	2.274	2.377
4 x 10	1010	0.742	0.362	0.38
4 x 10	1018	0.743	0.365	0.378
4 x 10	1030	0.75	0.369	0.381
4 x 10	520	0.395	0.187	0.209
4 x 10	2035	1.527	0.73	0.797
4 x 10	500	0.365	0.179	0.187
4 x 10	1005	0.73	0.361	0.369
Total	7118	5.252	2.553	2.701
4 x 16	1005	1.021	0.576	0.446
4 x 16	520	0.577	0.298	0.279
4 x 16	510	0.556	0.293	0.263
4 x 16	545	0.605	0.293	0.312
Total	2580	2.759	1.46	1.3
5 x 1.5	2035	0.45	0.143	0.307
5 x 2.5	2025	0.577	0.233	0.343
5 x 2.5	3000	0.831	0.345	0.486
5 x 2.5	2025	0.569	0.234	0.335
Total	7050	1.977	0.812	1.164
5 x 4	2070	0.776	0.37	0.406
5 x 4	2065	0.784	0.37	0.414
Total	4135	1.56	0.74	0.82
5 x 6	1975	1.025	0.531	0.493
5 x 6	1950	0.913	0.524	0.389
5 x 6	2015	0.991	0.543	0.449
5 x 6	1994	1.001	0.537	0.464
Total	7934	3.93	2.135	1.795
5 x 10	1010	0.889	0.452	0.437
5 x 10	1025	0.887	0.461	0.426
Total	2035	1.776	0.913	0.863
5 x 16	1025	1.281	0.146	1.133
5 x 16	1030	1.257	0.738	0.518
Total	2055	2.538	0.884	1.651
7 x 2.5	1035	0.412	0.001	0.411
4 x 10	1000	0.435	0.215	0.22
1 x 2/0	181	0.155	0.115	0.04
1 x 4/0	205	0.258	0.177	0.081
1100 x .18 x 15	2020	0.883	0.512	0.371
550 x .18 x 11	5070	1.146	0.643	0.503
790 x .18 x 13	10040	3.213	1.829	1.383
1100 x .18 x 15	10045	4.38	2.548	1.832
1550 x 18 x 16	7940	4.335	2.839	1.497


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 Udyog Bhawan, New Delhi

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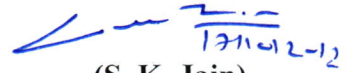
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. A/R-156 (M/s Jainson Cables India Pvt. Ltd.)
(Advance Authorization No. 0810135611 dated 03.07.2015)**

Advance Authorization may be ratified as under:

1. Size of conductors in cables alongwith quantities of cables in Meters and their net weights may be specified as per enclosed Annexure.
2. Voltage rating of cables may be specified as 1100 V.
3. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod/Continuous cast Copper Rod may be allowed as applied for i.e. 100 MT taking clue from Engineering Tables- 4 & 5.

Norms committee may take a view


17/10/2017

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/156-A/R dated 17/10/2017


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New Delhi, New Delhi

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AUTHORISATION NO. 810135611 DATED 03 JULY 2015

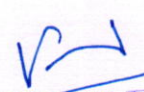
FILE NO. 08/24/040/00092/AM16

Rubber Cables	Quantity	Net Weight	Copper
Cable Size	Meters	M.T	M.T
1 x 10	1020	0.151	0.091
1 x 16	1040	0.214	0.066
1 x 16	1070	0.222	0.153
TOTAL	2110	0.436	0.219
1 x 25	1000	0.32	0.224
1 x 25	1075	0.329	0.241
1 x 25	2000	0.6	0.448
1 x 25	600	0.186	0.134
TOTAL	4675	1.435	1.047
1 x 35	1040	0.41	0.083
1 x 35	1000	0.43	0.313
1 x 35	2025	0.893	0.635
1 x 35	5000	2.1	1.569
1 x 35	4000	1.8	1.255
1 x 35	800	0.352	0.251
1 x 35	500	0.225	0.157
1 x 35	1998	0.8	0.508
TOTAL	16363	7.01	4.771
1 x 50	2500	1.22	0.9
1 x 50	1000	0.61	0.45
1 x 50	5000	3.05	2.251
1 x 50	3018	1.841	1.359
1 x 50	2000	1.14	0.9
1 x 50	10000	5.8	4.503
1 x 50	6000	3.66	2.727
1 x 50	1750	0.945	0.788
1 x 50	10000	6	4.503
1 x 50	1028	0.557	0.463
1 x 50	2000	1.08	0.9
1 x 50	1000	0.54	0.365
TOTAL	45296	26.443	20.109
1 x 70	2000	1.64	1.264
1 x 70	4000	3.28	2.53
1 x 70	2500	1.8	1.233
1 x 70	5000	4.1	3.163
1 x 70	20180	16.548	12.772
1 x 70	1505	1.234	0.952
1 x 70	14000	11.2	8.861
1 x 70	2498	1.799	1.581
1 x 70	4540	3.705	2.872
1 x 70	18000	14.94	11.391
1 x 70	14999	12.149	9.493


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1 x 70	2000	1.68	1.267
1 x 70	2500	2.075	1.582
1 x 70	2000	1.64	1.265
1 x 70	1000	0.73	0.633
1 x 70	1000	0.73	0.513
TOTAL	97722	79.25	61.372
1 x 95	522	0.564	0.45
1 x 95	2000	2.08	1.728
1 x 95	1000	1.04	0.863
1 x 95	1020	1.016	0.881
1 x 95	3010	3.381	2.601
1 x 95	1000	1.043	0.863
1 x 95	3600	3.744	3.11
1 x 95	200	0.21	0.171
1 x 95	2500	2.4	2.16
1 x 95	1000	0.95	0.701
TOTAL	15852	16.428	13.528
1 x 120	500	0.675	0.542
1 x 185	1000	2.22	1.647
2 x 1.5	3060	0.404	0.321
2 x 1.5	3055	0.418	0.086
TOTAL	6115	0.822	0.407
2 x 4	2045	0.417	0.146
2 x 6	2050	0.549	0.329
3 x 1.5	5015	0.757	0.546
3 x 1.5	3065	0.463	0.129
3 x 1.5	4000	0.584	0.169
3 x 1.5	3025	0.454	0.127
3 x 1.5	3025	0.436	0.127
3 x 1.5	3025	0.448	0.127
TOTAL	21155	3.142	1.225
3 x 2.5	4065	0.781	0.5
3 x 2.5	3055	0.586	0.211
3 x 2.5	3010	0.572	0.208
3 x 2.5	2905	0.563	0.201
3 x 2.5	3035	0.565	0.21
3 x 2.5	3035	0.568	0.21
TOTAL	19105	3.635	1.54
3 x 4	2055	0.504	0.283
3 x 4	2040	0.51	0.219
TOTAL	4095	1.014	0.502
3 x 6	2028	0.645	0.326
3 x 6	1885	0.594	0.303
3 x 6	2000	0.624	0.251
3 x 6	2035	0.641	0.328


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TOTAL	7948	2.504	1.208
3 x 10	2025	1.215	0.425
3 x 16	4007	3.418	1.346
3 x 25	2015	2.567	1.057
3 x 35	1010	1.625	0.742
TOTAL	3025	4.192	1.799
3 x 50	1015	2.355	1.07
4 x 1.5	3030	0.534	0.363
4 x 1.5	3045	0.527	0.171
4 x 1.5	3030	0.539	0.17
4 x 1.5	3020	0.547	0.17
TOTAL	12125	2.147	0.874
4 x 2.5	3020	0.69	0.278
4 x 2.5	3020	0.677	0.278
TOTAL	6040	1.367	0.556
4 x 4	2027	0.685	0.29
4 x 4	2995	1.001	0.429
TOTAL	5022	1.686	0.719
4 x 6	2015	0.846-871	0.433
4 x 6	2023	0.85	0.434
TOTAL	4038	871.85 1.696	0.867
4 x 16	1020	1.018	0.585
5 x 1.5	2045	0.419	0.143
5 x 2.5	2025	0.555	0.322
5 x 2.5	2025	0.559	0.232
TOTAL	4050	1.114	0.554
5 x 6	2014	0.983	0.54

Jainson Cables India Pvt. Ltd.

VK
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Director

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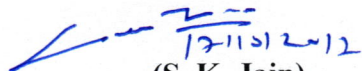
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 17/10/2017 - Case No. A/R-161 (M/s. Zenith Precision Pvt. Limited)
(Advance Authorization No. 0710105419 dated 26.06.2014)**

Advance Authorization may be ratified as under:

1. Quantity of import item at S. No. 1 may be allowed as 4497.8 Kgs. as 1.99 Kgs./Kg. content in the export item at S. No. 1 after taking 15 % recovery from scrap.
2. Quantity of import item at S. No. 2 may be allowed as 2998.5 Kgs. as 1.99 Kgs./Kg. content in the export item at S. No. 2 after taking 15 % recovery from scrap.
3. Quantity of import item at S. No. 3 may be allowed as 661.4 Kgs. as 7.02 Kgs./Kg. content in the export item at S. No. 3 after taking 15 % recovery from scrap.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/72/2017-TSW/161-A/R dated 17/10/2017


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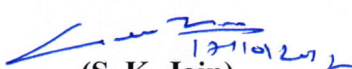
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 17/10/2017- Case No. A/R-253 (M/s Baosteel India Company Pvt. Limited) (Advance Authorization No. 0310801730 dated 12.01.2016)

Advance Authorisation may be ratified as under:

1. Quantity of export item may also be specified as 82677 Nos. in addition to its weight.
2. Quantities of import items at Sl. No. 1 & 2 put together may be allowed as 1127.55 MT after taking 1/3 recovery from scrap.

Norms committee may take a view.


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No.12/72/2017-TSW/253-A/R dated 17/10/2017


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